

Minutes of the Meeting No. 7/16 scheduled on 19.08.2015 (actually held on 26.08.2015) under the Chairmanship of Shri Ajay Kumar Srivastava, Jt. DGFT

The following Members of the Committee were present in the meeting:-

Shri Nand Lal, Consultant, Department of Industrial Policy and Promotion, Udyog Bhawan, New Delhi

Sheri A.K. Aggarwal, Addl.Industrial Adviser, Deptt. Of C&PC (Chem Div), Shastri Bhavan, New Delhi

The Committee first considered minutes of the NC Meeting No.6/16 for confirmation and confirmed and adopted the same without any change.

Case No M- 94 NC No.7/16 Dated 19.08.2015 (held on 26.08.2015)	M/s. Nasirpur Chemicals Pvt. Ltd., Mumbai F.No.01/83/50/826/AM15/DES-IV RLA F.No.03/95/40/608/AM13 Lic. No.0310717485 dated 18.12.2013
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (Chem Div) (AKA) to examine the case. The case is re-listed for 30.09.2015.

Case No M- 95 NC No.7/16 Dated 19.08.2015 (held on 26.08.2015)	M/s. Bhavin Industries, Mumbai F.No.01/83/50/145/AM15/DES-IV RLA F.No.03/94/40/1041/AM14 Lic. No.0310773136 dated 05.03.2014
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (PC Div) (OPS) to examine the case. The case is re-listed for 30.09.2015.

Case No M- 96 NC No.7/16 Dated 19.08.2015 (held on 26.08.2015)	M/s. Galaxy Surfactants Ltd., Mumbai F.No.01/83/50/367/AM11/DES-IV RLA F.No.03/94/40/67/AM11 Lic. No.0310588460 dated 19.08.2010
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (Chem Div) (AKA) to examine the case. The case is re-listed for 30.09.2015.


श्री अजय कुमार श्रीवास्तवा
जुनियट डायरेक्टर/जुनियट DGFT
विदेश व्यापार विभाग
Directorate General of Foreign Trade
व्यापार विभाग/Deptt. of Commerce
नई दिल्ली / New Delhi

Case No M- 97 NC No.7/16 Dated 19.08.2015 (held on 26.08.2015)	M/s. Nemlaxmi Books (India) Pvt. Ltd., Surat F.No.01/83/171/337/AM15/DES-IV RLA F.No.52/24/40/44/AM10 Lic. No.5210030218 dated 05.04.2010
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The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their U.O.No. 7/107/2015-TSW dated 28.07.2015, the Committee decided to approve the case as under:-

The following norms are recommended taking cue from SION A-1579 :-

Export Item: - Exercise Books/Note Books/Registers/Writing Pads GSM 40-75 (Relevant GSM)

Quantity: 1 Kg

Import Item: - Newsprint Paper GSM 40-75 (of relevant GSM)

Quantity: 1.126 Kg/Kg content in export product

Norms Committee has accepted the recommendation of Deptt. of IPP and approved the case.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

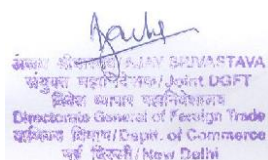
Case No M- 98 NC No.7/16 Dated 19.08.2015 (held on 26.08.2015)	M/s. Ajanta Offset & Packagings Ltd., New Delhi F.No.01/83/171/50/AM16/DES-IV
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of IPP (Nand Lal) to examine the case. The case is re-listed for 30.09.2015.

Case No M-99 NC No.7/16 Dated 19.08.2015 (held on 26.08.2015)	M/ s Jay Chemical Ind. Ltd, Mumbai F.No.01/83/50/129/AM14/DES-IV RLA F.No. 08/24/040/473/AM13/ Lic.No.0810120091 dated 08.04.2013
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (Chem Div) (AKA) to examine the case. The case is re-listed for 30.09.2015.

Case No M-100 NC No.7/16 Dated 19.08.2015 (held	M/ s Croda India Co. (P) Ltd, F.No.01/83/50/149/AM15/DES-IV RLA F.No. 03/94/040/01061/AM14
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on 26.08.2015)	Lic.No.0310771920 dated 25.02.2014
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (Chem Div) (AKA) to examine the case. The case is re-listed for 30.09.2015.

Case No M-101 NC No.7/16 Dated 19.08.2015 (held on 26.08.2015)	M/ s Galaxy Surfactants Ltd., Raigad F.No.01/83/50/352/AM12/DES-IV RLA F.No. 03/94/040/010/71/AM11 Lic.No.0310635289 dated 09.06.2011
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (Chem Div) (AKA) to examine the case. The case is re-listed for 30.09.2015.

Case No M-102 NC No.7/16 Dated 19.08.2015 (held on 26.08.2015)	M/ s ADI Fine Chem Ltd, Ahmedabad F.No.01/82/50/146/AM09/DES-IV RLA F.No. 08/24/040/149/AM08/ Lic.No.0810067303 dated 21.09.2007
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (Chem Div) (AKA) to examine the case. The case is re-listed for 30.09.2015.

Case No M-103 NC No. 7/16 Dated 19.08.2015 (held on 26.08.2015)	M/ s HPL Additives Ltd., Faridabad F.No.01/83/50/982/AM08/DES-IV/pt. RLA F.No. 03/94/040/01071/AM11/ Lic.No.0510207641 dated 17.08.2007
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The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC vide their U.O.No. 14010/7/2011-Ch.II dated 19.06.2015, the Committee decided to approve the case as under:-

1. ITEM OF EXPORT	Qty.	Item of Import	Qty
Kinox-B -15 (1 Part Pentaerythryl-Tetrakis-[3- (3,5-Di Tert Butyl-4-Hydroxy PHENYL)-propionate] (Kinox-10) + 2 Parts Tris (2,4-Di-Tert-Butyl-PHENYL) PHOSPHITE (Kinox-68)	1 kg	1. 2,6-Di Tert. Butyl phenol	0.3420 kg
		2. Methyl Acrylate	0.1480 kg
		3. Pentaerythritol	0.0478 kg
		4. Methanol	0.3000 kg
		5. 2,4 Di tert. Butyl phenol	0.8010 kg
		6. Phosphorus Trichloride	0.1780 kg
		7. Iso Propyl Alcohol	0.0247 kg


 राजत श्रीवास्तव RAJAT SRIVASTAVA
 जंशुका महामंडळीय/ Joint DGFT
 निदेश कार्यालय, परमिटिंग
 Directorate General of Foreign Trade
 जंशुका महामंडळीय/ Dirpt. of Commerce
 नई दिल्ली/ New Delhi

Norms Committee has accepted the recommendation of Deptt. of IPP and approved the case.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M-104 NC No. 7/16 Dated 19.08.2015 (held on 26.08.2015)	M/ s Indofil Industries Ltd, Mumbai F.No.01/83/50/1682/AM08/DES-IV RLA F.No. 03/94/040/00892/AM08/ Lic.No.0310452615 dated 04.12.2007
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (Chem Div) (AKA) to examine the case. The case is re-listed for 30.09.2015.

Case No M-105 NC No. 7/16 Dated 19.08.2015 (held on 26.08.2015)	M/ s Servo Plastichem (P) F.No.01/83/50/562/AM11/DES-IV RLA F.No. 02/24/040/125/AM11 Lic.No.0210149640 dated 26.10.2010
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The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to Deptt. of C&PC (PC Div) (OPS) to examine the case. The case is re-listed for 30.09.2015.

Case No M-106 NC No. 7/16 Dated 19.08.2015 (held on 26.08.2015)	M/ s DCW Ltd., Tamil Nadu F.No.01/83/171/18/AM15/DES-IV
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The Committee considered the case as per agenda for amendment of SION A-1875 description of the product. Committee decided to defer the case for examine the case by TAs. The case is re-listed for 30.09.2015.


रजत कुमार RAJAT KUMAR
संयुक्त सहायक निदेशक/Joint DGFT
निदेशक कार्यालय, परमिट विभाग
Directorate General of Foreign Trade
परमिट विभाग/Dept. of Commerce
नई दिल्ली / New Delhi

**Office of Directorate General of Foreign Trade
New Delhi -0**

Para 4.7 Decision(DRAFT)

MEETING NUMBER : 7/83-ALC1/2015 **MEETING DATE** : 19.08.2015

1	Case No.:76/4/83-ALC1/2015	Party Name:ARJUN CHEMICALS PVT. LTD.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Deffered and Re-indexed
	HQ File :01/83/050/00235/AM16/	RLA File :04/24/040/00229/AM12/	Lic.No/Date:0410130300 15.11.2011	Defer Date:29.07.2015
	Decision :			

2	Case No.:53/47/83-ALC1/2011	Party Name:GUJARAT NRE COKE LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00842/AM12/	RLA File :02/24/040/00175/AM12/	Lic.No/Date:0210172551 17.01.2012	Defer Date:30.09.2015
	Decision :The case defer for four weeks. Reminder to M/o Coal (Shri D.N. Prasad, Jt. Secretary) issued on 11.3.2014. DO reminder to Jt.Secretary (M/o Coal) issued on 18.6.2014. The case is re-listed for 30.09.2015.			

3	Case No.:15/1/83-ALC1/2012	Party Name:INDIAN TECHNOMAC CO.LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00973/AM12/	RLA File :05/23/040/00459/AM12/	Lic.No/Date:0510318043 16.02.2012	Defer Date:30.09.2015
	Decision :The Comments considered the case as per agenda and observed that technical Comments were called for from M/o Mines but the same have not been received so far. DO letter dated 03.06.2014 from JDG to Jt. Secretary, M/O Mines to expedite the comments. The case is re-listed for 30.09.2015.			

4	Case No.:3/10/83-ALC1/2014	Party Name:MERINO PANEL PRODUCTS LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00233/AM15/	RLA File :02/21/040/00012/AM13/	Lic.No/Date:0210176701 19.04.2012	Defer Date:30.09.2015
	Decision :D/L dated 03.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 30.09.2015.			

5	Case No.:20/8/83-ALC1/2012	Party Name:PUNE METAGRAPH	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00157/AM13/	RLA File :31/83/040/00257/AM12/	Lic.No/Date:3110054198 11.05.2012	Defer Date:03.09.2015
	Decision :D/L dated 12.11.2014 issued by DIPP. Followed reminder on 7.5.2015. The case is re-			


 राज कुमार RAJAT KUMAR
 जंरल सेक्रेटरी/जनरल DGFT
 डायरेक्टरेट जनरल ऑफ फॉरेन ट्रेड
 Directorate General of Foreign Trade
 प्रमुख विभाग/Chief. of Commerce
 नई दिल्ली/New Delhi

listed for 30.09.2015.

6	Case No.:1/13/83-ALC1/2013	Party Name:SHYAM CHEMICALS PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00163/AM14/	RLA File :03/95/040/00054/AM13/	Lic.No/Date:0310694693 15.05.2012	Defer Date:30.09.2015
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para-4.7.4 of HBP(2009-14). Reminders were issued to RA, Mumbai on 17.4.2014 and 14.7.2014. The case is re-listed for 30.09.2015.				

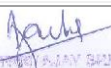
7	Case No.:40/47/83-ALC1/2012	Party Name:HYDERABAD CHEMICALS LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00874/AM13/	RLA File :09/24/040/00387/AM13/	Lic.No/Date:0910054301 09.11.2012	Defer Date:30.09.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 30.09.2015.				

8	Case No.:36/5/83-ALC1/2013	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00044/AM14/	RLA File :31/83/040/00128/AM13/	Lic.No/Date:3110056284 20.11.2012	Defer Date:30.09.2015
Decision :D/L dated 03.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 30.09.2015.				

9	Case No.:4/51/83-ALC1/2012	Party Name:TCPL PACKAGING LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Approved
	HQ File :01/83/050/00910/AM13/	RLA File :03/95/040/00797/AM13/	Lic.No/Date:0310719967 09.01.2013	Defer Date:30.09.2015
Decision :The Committee considered the case as per agenda. The Committee observed that the case was already been approved in meeting No.27/83 dated 03.10.2012. The Advance Authorization issued on repeat basis by RA Mumbai.				

10	Case No.:5/5/83-ALC1/2013	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00013/AM14/	RLA File :31/83/040/00163/AM13/	Lic.No/Date:3110057093 12.02.2013	Defer Date:30.09.2015
Decision :D/L dated 19.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 30.09.2015.				

11	Case No.:47/52/83-ALC1/2012	Party Name:INDO COLCHEM LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00966/AM13/	RLA File :08/24/040/00379/AM13/	Lic.No/Date:0810118389 14.02.2013	Defer Date:30.09.2015


 राजीव कुमार RAJIV KUMAR
 जंशुका महोदय/Joint DGFT
 निदेशा समारोह परामर्शदाता
 Directorate General of Foreign Trade
 जंशुका महोदय/Dir. of Commerce
 नई दिल्ली / New Delhi

	Decision :Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 30.09.2015.
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12	Case No.: 33/5/83-ALC1/2013	Party Name: PANAMA PETROCHEM LTD.	Meet No/Date: 7/83-ALC1/2015 19.08.2015	Status: Case Deferred
	HQ File :01/83/050/00041/AM14/	RLA File :03/95/040/00901/AM13/	Lic.No/Date: 0310727299 07.03.2013	Defer Date: 30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(PC Div.). The case re-listed for 30.09.2015.			

13	Case No.: 3/5/83-ALC1/2013	Party Name: ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date: 7/83-ALC1/2015 19.08.2015	Status: Case Deferred
	HQ File :01/83/050/00011/AM14/	RLA File :17/24/040/00008/AM14/	Lic.No/Date: 1710005297 22.04.2013	Defer Date: 30.09.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para-4.7.4 of HBP(2009-14). E-mail to RA, Goa issued on 28.10.2014. The case is re-listed for 30.09.2015.			

14	Case No.: 17/17/83-ALC1/2013	Party Name: MAHAK DYECHEM INDUSTRIES	Meet No/Date: 7/83-ALC1/2015 19.08.2015	Status: Case Deferred
	HQ File :01/83/050/00190/AM14/	RLA File :08/24/040/00015/AM14/	Lic.No/Date: 0810120489 25.04.2013	Defer Date: 30.09.2015
	Decision :The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. The Committee noted that Superintendent of Central Excise, Ahmedabad vide letter dated 22.7.2014 has written to the firm that their office does not have any such details available with them, hence it is not possible to issued Central Excise Certificate. The case is re-listed for 30.09.2015.			

15	Case No.: 53/17/83-ALC1/2013	Party Name: PROEC ENERGY LIMITED	Meet No/Date: 7/83-ALC1/2015 19.08.2015	Status: Case Deferred
	HQ File :01/83/050/00226/AM14/	RLA File :05/24/040/00016/AM14/	Lic.No/Date: 0510352597 29.04.2013	Defer Date: 30.09.2015
	Decision :The Committee considered the case as per agenda. The firm has requested to allow some time to give reply to the D/L reminder dated 11.7.2014. The Committee decided to defer consideration of the case for four weeks. The case is re-listed for 30.09.2015.			

16	Case No.: 51/17/83-ALC1/2013	Party Name: ASIATIC INDUSTRIES	Meet No/Date: 7/83-ALC1/2015 19.08.2015	Status: Case Deferred
	HQ File :01/83/050/00224/AM14/	RLA File :08/24/040/00018/AM14/	Lic.No/Date: 0810120614 30.04.2013	Defer Date: 30.09.2015
	Decision :D/L dated 13.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 30.09.2015.			

17	Case No.: 1/9/83-ALC1/2013	Party Name: JK MASTER BATCH PVT.LTD.	Meet No/Date: 7/83-ALC1/2015	Status: Case Deferred
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 राजीव कुमार RAJIV KUMAR
 अध्यक्ष, वस्तु एवं सेवा कर/ Joint DGFT
 Director General of Foreign Trade
 वस्तु एवं सेवा विभाग/ Deptt. of Commerce
 नई दिल्ली/ New Delhi

			19.08.2015	
	HQ File :01/83/050/00157/AM14/	RLA File :05/23/040/00030/AM14/	Lic.No/Date:0510353100 03.05.2013	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). Letter was issued for hard copy on 17.4.2014 and 11.7.2014. Reminder to RA issued by E-mail issued on 28.10.2014. The case is re-listed for 30.09.2015			

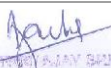
	Case No.:46/17/83-ALC1/2013	Party Name:ASIATIC INDUSTRIES	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
18	HQ File :01/83/050/00219/AM14/	RLA File :08/24/040/00041/AM14/	Lic.No/Date:0810120821 07.05.2013	Defer Date:30.09.2015
	Decision :D/L dated 23.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 30.09.2015.			

	Case No.:28/17/83-ALC1/2013	Party Name:CHEMCON SPECIALITY CHEMICALS P LTD	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
19	HQ File :01/83/050/00201/AM14/	RLA File :34/24/040/00012/AM14/	Lic.No/Date:3410036839 10.05.2013	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(PC Div). The case re-listed for 30.09.2015.			

	Case No.:92/17/83-ALC1/2013	Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
20	HQ File :01/83/050/00265/AM14/	RLA File :03/94/040/00097/AM14/	Lic.No/Date:0310734662 16.05.2013	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 30.09.2015.			

	Case No.:45/17/83-ALC1/2013	Party Name:ASIATIC INDUSTRIES	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
21	HQ File :01/83/050/00218/AM14/	RLA File :08/24/040/00062/AM14/	Lic.No/Date:0810121195 17.05.2013	Defer Date:30.09.2015
	Decision :D/L dated 23.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 30.09.2015.			

	Case No.:23/17/83-ALC1/2013	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
22	HQ File :01/83/050/00196/AM14/	RLA File :08/24/040/00065/AM14/	Lic.No/Date:0810121258 20.05.2013	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter was issued to firm for furnishing the Central Excise Data on 11.7.2014. The Committee noted that Superintendent of Central Excise, Ahmedabad vide letter dated 22.7.2014 has written to the firm that their office does not have any such details available with them, hence it is not possible to issued Central Excise Certificate.The case is re-listed for 30.09.2015.			


 श्रीमान् श्री राजेश कुमार शुक्ला / Mr. Rajesh Kumar Shukla
 अध्यक्ष, वस्तु विभाग / Joint DGFT
 निदेशक, बाह्य व्यापार
 Director General of Foreign Trade
 वस्तु विभाग / Dept. of Commerce
 नई दिल्ली / New Delhi

23	Case No.:27/17/83-ALC1/2013	Party Name:MARUTI MULTICHEM PVT. LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00200/AM14/	RLA File :08/24/040/00074/AM14/	Lic.No/Date:0810121378 24.05.2013	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 30.09.2015.			

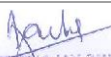
24	Case No.:24/26/83-ALC1/2013	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00347/AM14/	RLA File :03/94/040/00167/AM14/	Lic.No/Date:0310736146 30.05.2013	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 30.09.2015.			

25	Case No.:25/26/83-ALC1/2013	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00348/AM14/	RLA File :03/94/040/00169/AM14/	Lic.No/Date:0310736144 30.05.2013	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 30.09.2015.			

26	Case No.:20/26/83-ALC1/2013	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00343/AM14/	RLA File :03/94/040/00170/AM14/	Lic.No/Date:0310736370 03.06.2013	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 30.09.2015.			

27	Case No.:65/26/83-ALC1/2013	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00388/AM14/	RLA File :31/83/040/00033/AM14/	Lic.No/Date:3110058596 03.06.2013	Defer Date:30.09.2015
	Decision :D/L dated 03.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 30.09.2015.			

28	Case No.:63/26/83-ALC1/2013	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00386/AM14/	RLA File :31/83/040/00018/AM14/	Lic.No/Date:3110058683 10.06.2013	Defer Date:30.09.2015
	Decision :D/L dated 03.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 30.09.2015.			


 राजीव कुमार RAJIV KUMAR
 जंजुका महोदय/Joint DGFT
 निदेशक, वाणिज्य एवं व्यापार
 Directorate General of Foreign Trade
 बृजपुर विभाग/Dept. of Commerce
 नई दिल्ली / New Delhi

29	Case No.:13/21/83-ALC1/2013	Party Name:ATLANTIC CARE CHEMICALS	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00299/AM14/	RLA File :10/24/040/00021/AM14/	Lic.No/Date:1010053953 02.07.2013	Defer Date:30.09.2015
	Decision :DL dated 17.10.2013 issued by DBT. The case is re-listed for 30.09.2015.			

30	Case No.:71/26/83-ALC1/2013	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00394/AM14/	RLA File :08/24/040/00098/AM14/	Lic.No/Date:0810122586 05.07.2013	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter issued on 22.1.2014. Reminders were issued on 17.4.2014 and 11.7.2014. The case is re-listed for 30.09.2015.			

31	Case No.:37/4/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00196/AM16/	RLA File :17/24/040/00048/AM14/	Lic.No/Date:1710005442 11.07.2013	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

32	Case No.:14/5/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00253/AM16/	RLA File :17/24/040/00051/AM14/	Lic.No/Date:1710005443 11.07.2013	Defer Date:30.09.2015
	Decision :DL dated 04.08.2015 issued by Deptt. of C&PC(PC Div). The case is re-listed for 30.09.2015.			

33	Case No.:2/20/83-ALC1/2013	Party Name:PONDY OXIDES AND CHEMICALS LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00285/AM14/	RLA File :25/24/040/00003/AM14/	Lic.No/Date:2510004084 24.07.2013	Defer Date:30.09.2015
	Decision :D/L dated 04.08.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 30.09.2015.			

34	Case No.:98/26/83-ALC1/2013	Party Name:PROEC ENERGY LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00421/AM14/	RLA File :05/24/040/00169/AM14/	Lic.No/Date:0510362195 07.08.2013	Defer Date:30.09.2015
	Decision :DL issued by Deptt. of C&PC(PC Div). The case is re-listed for 30.09.2015.			


 राज कुमार RAJAT KUMAR
 जंजिरा वहायत/जनरल DGFT
 जंजिरा वहायत/जनरल
 Director General of Foreign Trade
 जंजिरा वहायत/जनरल
 जंजिरा वहायत/जनरल
 New Delhi

35	Case No.:46/26/83-ALC1/2013	Party Name:LONA INDUSTRIES LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00369/AM14/	RLA File :03/95/040/00286/AM14/	Lic.No/Date:0310744875 12.08.2013	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 30.09.2015.			

36	Case No.:99/26/83-ALC1/2013	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00422/AM14/	RLA File :08/24/040/00218/AM14/	Lic.No/Date:0810123892 16.08.2013	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise from the firm. Letter was issued to firm for furnishing the Central Excise Data on 11.7.2014. The Committee noted that Superintendent of Central Excise, Ahmedabad vide letter dated 22.7.2014 has written to the firm that their office does not have any such details available with them, hence it is not possible to issued Central Excise Certificate. The case is re-listed for 30.09.2015.			

37	Case No.:43/30/83-ALC1/2013	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00505/AM14/	RLA File :30/24/040/00023/AM14/	Lic.No/Date:3010096547 03.09.2013	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 30.09.2015.			

38	Case No.:7/30/83-ALC1/2013	Party Name:DYNAMIC INDUSTRIES LIMITED,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00469/AM14/	RLA File :08/24/040/00247/AM14/	Lic.No/Date:0810124522 05.09.2013	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 30.09.2015.			

39	Case No.:60/34/83-ALC1/2013	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00595/AM14/	RLA File :03/94/040/00484/AM14/	Lic.No/Date:0310748782 06.09.2013	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 30.09.2015.			

40	Case No.:4/30/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00466/AM14/	RLA File :08/24/040/00243/AM14/	Lic.No/Date:0810124575 10.09.2013	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 30.09.2015.			


 राजत श्रीवास्तव RAJAT SRIVASTAVA
 अध्यक्ष, वस्तु एवं सेवा कर/ Joint DGFT
 निदेशक, वाणिज्य एवं व्यापार
 Directorate General of Foreign Trade
 वस्तु एवं सेवा विभाग/ Deptt. of Commerce
 नई दिल्ली/ New Delhi

	Case No.:46/30/83-ALC1/2013	Party Name:EMAMI BIOTECH LIMITED,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
41	HQ File :01/83/050/00508/AM14/	RLA File :02/24/040/00080/AM14/	Lic.No/Date:0210194063 10.09.2013	Defer Date:30.09.2015
	Decision :DL issued by DC(MSME). Reminder to be issued. The Committee decided to defer consideration of the case for four weeks. The case re-listed for 30.09.2015.			

	Case No.:8/30/83-ALC1/2013	Party Name:ASIATIC INDUSTRIES	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
42	HQ File :01/83/050/00470/AM14/	RLA File :08/24/040/00262/AM14/	Lic.No/Date:0810124724 12.09.2013	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 30.09.2015.			

	Case No.:63/34/83-ALC1/2013	Party Name:CHEMINOVA INDIA LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
43	HQ File :01/83/050/00598/AM14/	RLA File :03/94/040/00513/AM14/	Lic.No/Date:0310749470 13.09.2013	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 30.09.2015.			

	Case No.:52/30/83-ALC1/2013	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
44	HQ File :01/83/050/00514/AM14/	RLA File :33/24/040/00008/AM14/	Lic.No/Date:3310027661 20.09.2013	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 30.09.2015.			

	Case No.:72/7/83-ALC1/2015	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
45	HQ File :01/83/050/00486/AM16/	RLA File :03/95/040/00502/AM14/	Lic.No/Date:0310750537 20.09.2013	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

	Case No.:13/34/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
46	HQ File :01/83/050/00548/AM14/	RLA File :08/24/040/00223/AM14/	Lic.No/Date:0810125172 27.09.2013	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 30.09.2015.			

47	Case No.:2/34/83-	Party Name:ANKIT	Meet No/Date:7/83-	Status:Case
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 राज कुमार RAJAT KUMAR
 जूनियर सहायक निदेशक
 निदेशक, वाणिज्य विभाग
 Directorate General of Foreign Trade
 बहुराष्ट्रिय विभाग/Deptt. of Commerce
 नई दिल्ली / New Delhi

	ALC1/2013	INDUSTRIES	ALC1/2015 19.08.2015	Deferred
	HQ File :01/83/050/00537/AM14/	RLA File :08/24/040/00287/AM14/	Lic.No/Date:0810125252 30.09.2013	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 30.09.2015.			

48	Case No.:7/28/83- ALC1/2013	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00459/AM14/	RLA File :30/24/040/00033/AM14/	Lic.No/Date:3010097273 03.10.2013	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 30.09.2015.			

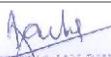
49	Case No.:6/34/83- ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00541/AM14/	RLA File :08/24/040/00274/AM14/	Lic.No/Date:0810125294 03.10.2013	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 30.09.2015.			

50	Case No.:65/34/83- ALC1/2013	Party Name:R. K. INDUSTRIES	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00600/AM14/	RLA File :34/24/040/00161/AM14/	Lic.No/Date:3410038103 03.10.2013	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 30.09.2015.			

51	Case No.:16/18/83- ALC1/2014	Party Name:NEELIKON FOOD DYES & CHEMICALS LIMITED	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00705/AM15/	RLA File :03/95/040/00508/AM14/	Lic.No/Date:0310752324 04.10.2013	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 14.08.2015. The case is re-listed for 30.09.2015.			

52	Case No.:1/34/83- ALC1/2013	Party Name:ARUNAYA ORGANICS PVT. LTD.	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00536/AM14/	RLA File :08/24/040/00299/AM14/	Lic.No/Date:0810125589 11.10.2013	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 30.09.2015.			

53	Case No.:1/30/83- ALC1/2013	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0810125597	Defer


 राजकुमार श्रीवस्तव / RAJU SRIVASTAVA
 जंजिरा वहायत/ Joint DGFT
 निदेश कार्यालय परमिटिंग
 Directorate General of Foreign Trade
 प्रमुख निदेश/Chief, of Commerce
 नई दिल्ली / New Delhi

	:01/83/050/00463/AM14/	:08/24/040/00277/AM14/	14.10.2013	Date:30.09.2015
Decision :The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter was issued for CE Data on 17.4.2014 and has been reminded on 14.7.2014. The case is re-listed for 30.09.2015.				

54	Case No.:2/30/83-ALC1/2013	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00464/AM14/	RLA File :08/24/040/00278/AM14/	Lic.No/Date:0810125598 14.10.2013	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. Letter was issued for CE Data on 17.4.2014 and has been reminded on 14.7.2014. The case is re-listed for 30.09.2015.			

56	Case No.:4/34/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00539/AM14/	RLA File :08/24/040/00312/AM14/	Lic.No/Date:0810125595 14.10.2013	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 30.09.2015.			

56	Case No.:9/34/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00544/AM14/	RLA File :08/24/040/00298/AM14/	Lic.No/Date:0810125615 14.10.2013	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 30.09.2015.			

57	Case No.:10/34/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00545/AM14/	RLA File :08/24/040/00297/AM14/	Lic.No/Date:0810125614 14.10.2013	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 30.09.2015.			

58	Case No.:11/34/83-ALC1/2013	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00546/AM14/	RLA File :08/24/040/00241/AM14/	Lic.No/Date:0810125596 14.10.2013	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 30.09.2015.			

59	Case No.:14/34/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0810125594	Defer


 जय श्रीवास्तव JAY SRIVASTAVA
 जंजुका नगर, नया दिल्ली DGFT
 जेनरल सेल, एक्सपोर्ट्स
 Director General of Foreign Trade
 जेनरल सेल, एक्सपोर्ट्स
 New Delhi

:01/83/050/00549/AM14/	:08/24/040/00311/AM14/	14.10.2013	Date:30.09.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 30.09.2015.			

60	Case No.:12/34/83-ALC1/2013	Party Name:MAHAK DYECHAM INDUSTRIES	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00547/AM14/	RLA File :08/24/040/00322/AM14/	Lic.No/Date:0810125648 15.10.2013	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail/Letter was sent/issued on 11.7.2014. The Committee noted that Superintendent of Central Excise, Ahmedabad vide letter dated 22.7.2014 has written to the firm that their office does not have any such details available with them, hence it is not possible to issued Central Excise Certificate. The case is re-listed for 30.09.2015.			

61	Case No.:22/1/83-ALC1/2015	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00022/AM16/	RLA File :03/94/040/00610/AM14/	Lic.No/Date:0310754484 21.10.2013	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

62	Case No.:33/41/83-ALC1/2013	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00675/AM14/	RLA File :03/94/040/00648/AM14/	Lic.No/Date:0310755086 23.10.2013	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 30.09.2015.			

63	Case No.:5/36/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00620/AM14/	RLA File :08/24/040/00333/AM14/	Lic.No/Date:0810126196 31.10.2013	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 30.09.2015.			

64	Case No.:34/41/83-ALC1/2013	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00676/AM14/	RLA File :03/94/040/00690/AM14/	Lic.No/Date:0310756682 01.11.2013	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA .			


 जय श्रीवास्तव / JAY SRIVASTAVA
 संयुक्त सहायक निदेशक / Joint DGFT
 निदेशक कार्यालय, परमिट विभाग
 Directorate General of Foreign Trade
 संयुक्त निदेशक / Joint Dir. of Commerce
 नई दिल्ली / New Delhi

The case is re-listed for 30.09.2015.

65	Case No.:4/47/83-ALC1/2013	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00820/AM14/	RLA File :03/94/040/00671/AM14/	Lic.No/Date:0310757206 07.11.2013	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise from the firm. Letter issued for CE Data on 17.4.2014. Reminder issued on 11.7.2014. The case is re-listed for 30.09.2015.			

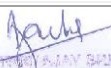
66	Case No.:1/36/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00616/AM14/	RLA File :08/24/040/00361/AM14/	Lic.No/Date:0810126609 22.11.2013	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise and Hard copy of application form RA. E-mail sent to RA for Hard copy of application and to firm for CED on 16.9.2014. The case is re-listed for 30.09.2015			

67	Case No.:39/42/83-ALC1/2013	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00734/AM14/	RLA File :31/83/040/00089/AM14/	Lic.No/Date:3110061139 22.11.2013	Defer Date:30.09.2015
	Decision :D/L dated 19.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 30.09..2015.			

68	Case No.:118/42/83-ALC1/2013	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00813/AM14/	RLA File :34/24/040/00209/AM14/	Lic.No/Date:3410038533 25.11.2013	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem. Div) (AKA). The case is re-listed for 30.09.2015.			

69	Case No.:6/47/83-ALC1/2013	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00822/AM14/	RLA File :03/94/040/00672/AM14/	Lic.No/Date:0310760754 05.12.2013	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.09.2015.			

70	Case No.:2/39/83-ALC1/2013	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00637/AM14/	RLA File :31/83/040/00101/AM14/	Lic.No/Date:3110061566 16.12.2013	Defer Date:30.09.2015


 राजीव कुमार RAJIV KUMAR
 संयुक्त सहायक निदेशक/ Joint DGFT
 निदेशक कार्यालय परामर्श विभाग
 Directorate General of Foreign Trade
 संयुक्त निदेशक/ Joint DGFT, Ministry of Commerce
 नई दिल्ली/ New Delhi

	Decision :D/L dated 03.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 30.09.2015.		
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71	Case No.:28/47/83-ALC1/2013	Party Name:J K PARAS POLYCOATS LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00844/AM14/	RLA File :05/23/040/00388/AM14/	Lic.No/Date:0510373934 18.12.2013	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 30.09.2015.			

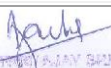
72	Case No.:5/12/83-ALC1/2014	Party Name:BASE METAL CHEMICALS	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00404/AM15/	RLA File :34/21/040/00291/AM14/	Lic.No/Date:3410038795 23.12.2013	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

73	Case No.:29/47/83-ALC1/2013	Party Name:BIC AUTO PVT.LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00845/AM14/	RLA File :05/23/040/00399/AM14/	Lic.No/Date:0510374431 24.12.2013	Defer Date:30.09.2015
	Decision :D/L dated 25.08.2015 issued by DIPP. The case is re-listed for 30.09.2015.			

74	Case No.:43/47/83-ALC1/2013	Party Name:ACPL EXPORTS PVT.LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00859/AM14/	RLA File :05/23/040/00350/AM14/	Lic.No/Date:0510374406 24.12.2013	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

75	Case No.:5/48/83-ALC1/2013	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00874/AM14/	RLA File :08/24/040/00399/AM14/	Lic.No/Date:0810127478 27.12.2013	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.09.2015.			

76	Case No.:85/5/83-ALC1/2015	Party Name:SERVO PLASTICS PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0210198710	Defer


 राजू श्रीवास्तव RAJU SHIVASTAVA
 जूनियर सहायक निदेशक/Joint DGFT
 निदेशक कार्यालय परमिटिंग
 Directorate General of Foreign Trade
 प्रमुख भवन/Chief of Commerce
 नई दिल्ली/New Delhi

	:01/83/050/00324/AM16/	:02/24/040/00172/AM14/	10.01.2014	Date:30.09.2015
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.				

	Case No.:41/2/83-ALC1/2014	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
77	HQ File :01/83/050/00966/AM14/	RLA File :08/24/040/00445/AM14/	Lic.No/Date:0810127966 13.01.2014	Defer Date:30.09.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.09.2015.				

	Case No.:4/4/83-ALC1/2014	Party Name:AKZO NOBEL INDIA LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
78	HQ File :01/83/050/00109/AM15/	RLA File :02/24/040/00166/AM14/	Lic.No/Date:0210198964 17.01.2014	Defer Date:30.09.2015
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.				

	Case No.:59/2/83-ALC1/2014	Party Name:R. K. INDUSTRIES	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
79	HQ File :01/83/050/00984/AM14/	RLA File :34/24/040/00253/AM14/	Lic.No/Date:3410039049 20.01.2014	Defer Date:30.09.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 30.09.2015.				

	Case No.:6/2/83-ALC1/2014	Party Name:LAMTUF PLASTICS LTD.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
80	HQ File :01/83/050/00006/AM15/	RLA File :09/24/040/00493/AM14/	Lic.No/Date:0910059006 22.01.2014	Defer Date:30.09.2015
Decision :D/L dated 12.12.2014 issued by Deptt. of C&PC(PC Div). Reminder to be issued. Re-listed for 30.09.2015.				

	Case No.:56/2/83-ALC1/2014	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
81	HQ File :01/83/050/00981/AM14/	RLA File :33/24/040/00015/AM14/	Lic.No/Date:3310028959 11.02.2014	Defer Date:30.09.2015
Decision :Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 30.09.2015.				

82	Case No.:36/2/83-ALC1/2014	Party Name:LA-DE MURE	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
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 जय श्रीवास्तव / JAY SRIVASTAVA
 संयुक्त सहायक निदेशक / Joint DGFT
 निदेशक कार्यालय, परमिट विभाग
 Directorate General of Foreign Trade
 परमिट विभाग / Deptt. of Commerce
 नई दिल्ली / New Delhi

	HQ File :01/83/050/00961/AM14/	RLA File :05/23/040/00469/AM14/	Lic.No/Date:0510379099 12.02.2014	Defer Date:30.09.2015
	Decision: Comments awaited from DC(MSME). Re-listed for 30.09.2015.			

	Case No.:47/8/83- ALC1/2014	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
83	HQ File :01/83/050/00183/AM15/	RLA File :03/94/040/01031/AM14/	Lic.No/Date:0310770394 14.02.2014	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 30.09.2015.			

	Case No.:69/8/83- ALC1/2014	Party Name:BANKIM PLAST PVT.LTD.	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
84	HQ File :01/83/050/00205/AM15/	RLA File :03/94/040/01029/AM14/	Lic.No/Date:0310770353 14.02.2014	Defer Date:30.09.2015
	Decision :D/L dated 18.05.2015 issued by Deptt. of C&PC(PC Div)(OPS). Re-listed for 30.09.2015.			

	Case No.:31/2/83- ALC1/2014	Party Name:ATLANTIC CARE CHEMICALS	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
85	HQ File :01/83/050/00956/AM14/	RLA File :10/24/040/00080/AM14/	Lic.No/Date:1010056981 18.02.2014	Defer Date:30.09.2015
	Decision :D/L dated 18.05.2015 issued by Deptt. of C&PC(PC Div)(OPS). Re-listed for 30.09.2015.			

	Case No.:32/2/83- ALC1/2014	Party Name:ASIATIC INDUSTRIES	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
86	HQ File :01/83/050/00957/AM14/	RLA File :08/24/040/00491/AM14/	Lic.No/Date:0810128983 18.02.2014	Defer Date:30.09.2015
	Decision :D/L dated 13.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 30.09.2015.			

	Case No.:30/2/83- ALC1/2014	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
87	HQ File :01/83/050/00955/AM14/	RLA File :08/24/040/00525/AM14/	Lic.No/Date:0810129078 21.02.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 30.09.2015.			

	Case No.:42/8/83- ALC1/2014	Party Name:VIBFAST PIGMENTS PVT. LTD.,	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
88	HQ File :01/83/050/00178/AM15/	RLA File :08/24/040/00543/AM14/	Lic.No/Date:0810129434 06.03.2014	Defer Date:30.09.2015


 राजीव कुमार RAJIV KUMAR
 जूनियर सहायक निदेशक/ Joint DGFT
 निदेशक कार्यालय, परमिट विभाग
 Directorate General of Foreign Trade
 प्रमुख निदेशक/Chief. of Commerce
 नई दिल्ली/ New Delhi

Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 30.09.2015.

89	Case No.: 21/8/83-ALC1/2014	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status: Case Deferred
	HQ File :01/83/050/00157/AM15/	RLA File :08/24/040/00549/AM14/	Lic.No/Date:0810129473 10.03.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 30.09.2015.			

90	Case No.: 85/8/83-ALC1/2014	Party Name:A.G.MULTIPACK,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status: Case Deferred
	HQ File :01/83/050/00221/AM15/	RLA File :56/24/040/00045/AM14/	Lic.No/Date:5610003816 10.03.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(PC Div). The case re-listed for 30.09.2015.			

91	Case No.: 15/8/83-ALC1/2014	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status: Case Deferred
	HQ File :01/83/050/00151/AM15/	RLA File :03/94/040/01106/AM14/	Lic.No/Date:0310774648 14.03.2014	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 30.09.2015.			

92	Case No.: 68/8/83-ALC1/2014	Party Name:SHOGUN ORGANICS LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status: Case Deferred
	HQ File :01/83/050/00204/AM15/	RLA File :03/95/040/01011/AM14/	Lic.No/Date:0310774612 14.03.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.09.2015.			

93	Case No.: 14/8/83-ALC1/2014	Party Name:DAIKAFFIL CHEMICALS INDIA LTD.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status: Case Deferred
	HQ File :01/83/050/00150/AM15/	RLA File :03/94/040/00946/AM14/	Lic.No/Date:0310774815 18.03.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.09.2015.			

94	Case No.: 56/4/83-ALC1/2015	Party Name:ITC LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status: Case Approved
	HQ File :01/83/050/00215/AM16/	RLA File :09/24/040/00612/AM14/	Lic.No/Date:0910059579 18.03.2014	Defer Date:


 राज कुमार RAJAT KUMAR
 जंजुला महोदय/Joint DGFT
 निदेशक, वाणिज्य एवं विदेश व्यापार
 Director General of Foreign Trade
 प्रमुख, निर्यात/Export, of Commerce
 नई दिल्ली / New Delhi

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/25/2015-TSW dated 25.08.2015, the Committee decided to approve the case as under :-

Export Item : Safire Graphik (Applied as packaging board for cosmetics and premium products)

Quantity : 1 MT

Import Items :

S. No.	Item Description	Quantity recommended (in MT)
1	Eucalyptus Wood Chips (for conversion of chips into pulp)	2.1187
2	Sodium Chlorate (Pulp Conversion Chemical)	0.02851
3	Quick Lime (Pulp Conversion Chemical)	0.9806
4	Caustic Soda Lye (Pulp Conversion Chemical)	0.1078
5	Cationic Tapioca Starch (Wet End Chemical)	0.033502
6	Clay (Coating Chemical)	0.04183
7	Latex SBR (50% DRC) Binder	0.035502
8	Carboxy Methyl Cellulose (Coating Chemical)	0.001730
9	Core Pipes (Packing Material)	As per packaging policy
10	Core Plugs (Packing Material)	As per packaging policy

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

95	Case No.: 40/8/83-ALC1/2014	Party Name:ASSOCIATED DYESTUFF PVT. LTD	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status: Case Deferred
	HQ File :01/83/050/00176/AM15/	RLA File :08/24/040/00563/AM14/	Lic.No/Date:0810129823 20.03.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.09.2015.			

96	Case No.: 7/8/83-ALC1/2014	Party Name:R. K. INDUSTRIES	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status: Case Deferred
	HQ File :01/83/050/00143/AM15/	RLA File :34/24/040/00312/AM14/	Lic.No/Date:3410039637 24.03.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.09.2015.			

97	Case No.: 51/8/83-ALC1/2014	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status: Case Deferred
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 राज कुमार / RAJAT KUMAR
 जूनियर सहायक निदेशक
 निदेशक कार्यालय, परराष्ट्र व्यापार
 Directorate General of Foreign Trade
 प्रमुख निदेशक/Chief, of Commerce
 नई दिल्ली / New Delhi

	HQ File :01/83/050/00187/AM15/	RLA File :03/94/040/01064/AM14/	Lic.No/Date:0310775539 24.03.2014	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda and decided to examine the case on the basis of production and consumption data certified by CA and comments furnished by TA . The case is re-listed for 30.09.2015.			

	Case No.:64/8/83-ALC1/2014	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
98	HQ File :01/83/050/00200/AM15/	RLA File :08/24/040/00571/AM14/	Lic.No/Date:0810129933 24.03.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.09.2015.			

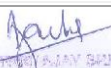
	Case No.:6/8/83-ALC1/2014	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
99	HQ File :01/83/050/00142/AM15/	RLA File :08/24/040/00575/AM14/	Lic.No/Date:0810130057 26.03.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.09.2015.			

	Case No.:62/8/83-ALC1/2014	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
100	HQ File :01/83/050/00198/AM15/	RLA File :08/24/040/00573/AM14/	Lic.No/Date:0810130058 26.03.2014	Defer Date:20.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 20.09.2015.			

	Case No.:63/8/83-ALC1/2014	Party Name:PREM INDUSTRIES	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
101	HQ File :01/83/050/00199/AM15/	RLA File :05/24/040/00475/AM14/	Lic.No/Date:0510382789 26.03.2014	Defer Date:30.09.2015
	Decision :D/L dated 14.07.2015 issued by DIPP. The case is re-listed for 30.09.2015.			

	Case No.:57/10/83-ALC1/2014	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
102	HQ File :01/83/050/00287/AM15/	RLA File :03/94/040/01161/AM14/	Lic.No/Date:0310776071 27.03.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.09.2015.			

103	Case No.:28/8/83-ALC1/2014	Party Name:SECURE PRINT SOLUTIONS	Meet No/Date:7/83- ALC1/2015	Status:Case Deferred
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 राजत श्रीवास्तव RAJAT SRIVASTAVA
 जंजुका महामंडल/Joint DGFT
 निदेश कार्यालय, परमिट विभाग
 Directorate General of Foreign Trade
 परमिट विभाग/Dept. of Commerce
 नई दिल्ली / New Delhi

		PRIVATE LIMITED	19.08.2015	
	HQ File :01/83/050/00164/AM15/	RLA File :02/24/040/00228/AM14/	Lic.No/Date:0210201738 28.03.2014	Defer Date:30.09.2015
	Decision :D/L dated 16.07.2015 issued by DIPP. The case is re-listed for 30.09.2015.			

	Case No.:29/8/83-ALC1/2014	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
104	HQ File :01/83/050/00165/AM15/	RLA File :08/24/040/00495/AM14/	Lic.No/Date:0810130139 31.03.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.09.2015.			

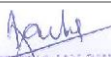
	Case No.:33/8/83-ALC1/2014	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
105	HQ File :01/83/050/00169/AM15/	RLA File :03/95/040/00123/AM14/	Lic.No/Date:0310776584 01.04.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.09.2015.			

	Case No.:34/8/83-ALC1/2014	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
106	HQ File :01/83/050/00170/AM15/	RLA File :03/95/040/00933/AM14/	Lic.No/Date:0310776563 01.04.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.09.2015.			

	Case No.:46/8/83-ALC1/2014	Party Name:PRIMA CHEMICALS,	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
107	HQ File :01/83/050/00182/AM15/	RLA File :08/24/040/00585/AM14/	Lic.No/Date:0810130207 01.04.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.09.2015.			

	Case No.:52/8/83-ALC1/2014	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
108	HQ File :01/83/050/00188/AM15/	RLA File :03/95/040/00886/AM14/	Lic.No/Date:0310776574 01.04.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.09.2015.			

	Case No.:59/8/83-ALC1/2014	Party Name:PRIMA CHEMICALS,	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
109	HQ File	RLA File	Lic.No/Date:0810130208	Defer


 राज कुमार RAJAT KUMAR
 जूनियर सहायक निदेशक/Deputy DGFT
 निदेशक कार्यालय, परमिटिंग
 Directorate General of Foreign Trade
 प्रमुख निदेशक/Chief, of Commerce
 नई दिल्ली / New Delhi

	:01/83/050/00195/AM15/	:08/24/040/00587/AM14/	01.04.2014	Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.09.2015.			

	Case No.:84/8/83-ALC1/2014	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
110	HQ File :01/83/050/00220/AM15/	RLA File :33/24/040/00018/AM14/	Lic.No/Date:3310029392 01.04.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.09.2015.			

	Case No.:52/10/83-ALC1/2014	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Approved
111	HQ File :01/83/050/00282/AM15/	RLA File :03/95/040/00932/AM14/	Lic.No/Date:0310777364 07.04.2014	Defer Date:
	Decision :The case has already been approved in M No.5/83-ALC1/2015 08.07.2015. This case is now withdrawn from this agenda.			

	Case No.:78/8/83-ALC1/2014	Party Name:WEST BENGAL CHEMICAL INDUSTRIES LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
112	HQ File :01/83/050/00214/AM15/	RLA File :02/24/040/00226/AM14/	Lic.No/Date:0210202206 07.04.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.09.2015.			

	Case No.:32/8/83-ALC1/2014	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
113	HQ File :01/83/050/00168/AM15/	RLA File :08/24/040/00004/AM15/	Lic.No/Date:0810130417 07.04.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC (Chem Div). the case is re-listed for 30.09.2015			

	Case No.:63/10/83-ALC1/2014	Party Name:TASKAR CHEMICALS PVT. LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
114	HQ File :01/83/050/00293/AM15/	RLA File :03/95/040/01056/AM14/	Lic.No/Date:0310777552 08.04.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.09.2015.			

	Case No.:64/10/83-ALC1/2014	Party Name:TASKAR CHEMICALS PVT. LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
115	HQ File	RLA File	Lic.No/Date:0310777548	Defer


 राजीव कुमार RAJIV KUMAR
 जूनियर सहायक निदेशक/Jr DGFT
 निदेशक कार्यालय परमिटिंग
 Directorate General of Foreign Trade
 प्रमुख भवन/Equip. of Commerce
 प्लॉट नं. 1/1, नई दिल्ली / New Delhi

	:01/83/050/00294/AM15/	:03/95/040/01057/AM14/	08.04.2014	Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.09.2015.			

	Case No.:65/2/83-ALC1/2014	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
116	HQ File :01/83/050/00022/AM15/	RLA File :03/94/040/01097/AM14/	Lic.No/Date:0310777657 09.04.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.09.2015.			

	Case No.:49/10/83-ALC1/2014	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
117	HQ File :01/83/050/00279/AM15/	RLA File :03/95/040/00013/AM15/	Lic.No/Date:0310778052 11.04.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.09.2015.			

	Case No.:55/10/83-ALC1/2014	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
118	HQ File :01/83/050/00285/AM15/	RLA File :03/95/040/00027/AM15/	Lic.No/Date:0310778489 16.04.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.09.2015.			

	Case No.:79/8/83-ALC1/2014	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
119	HQ File :01/83/050/00215/AM15/	RLA File :08/24/040/00005/AM15/	Lic.No/Date:0810130715 21.04.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.09.2015.			

	Case No.:11/4/83-ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
120	HQ File :01/83/050/00116/AM15/	RLA File :15/24/040/00001/AM15/	Lic.No/Date:1510021718 22.04.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 30.09.2015.			

121	Case No.:77/10/83-ALC1/2014	Party Name:NAGARJUNA AGRICHEM LTD	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
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 राजीव कुमार RAJIV KUMAR
 जूनियर सहायक निदेशक/Deputy DGFT
 निदेशक कार्यालय, परमिटिवेशन
 Directorate General of Foreign Trade
 प्रमुख निदेश/Chief, of Commerce
 नई दिल्ली / New Delhi

	HQ File :01/83/050/00307/AM15/	RLA File :09/24/040/00565/AM14/	Lic.No/Date:0910059868 25.04.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.09.2015.			

	Case No.:57/4/83- ALC1/2015	Party Name:ITC LIMITED	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
122	HQ File :01/83/050/00216/AM16/	RLA File :09/24/040/00664/AM14/	Lic.No/Date:0910059869 25.04.2014	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O. issued on 28.07.2015. The case is re-listed for 30.09.2015			

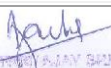
	Case No.:47/10/83- ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
123	HQ File :01/83/050/00277/AM15/	RLA File :03/95/040/00988/AM14/	Lic.No/Date:0310779853 29.04.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.09.2015.			

	Case No.:48/10/83- ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
124	HQ File :01/83/050/00278/AM15/	RLA File :03/95/040/00919/AM14/	Lic.No/Date:0310779856 29.04.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.09.2015.			

	Case No.:51/10/83- ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
125	HQ File :01/83/050/00281/AM15/	RLA File :03/95/040/01052/AM14/	Lic.No/Date:0310779841 29.04.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.09.2015.			

	Case No.:53/10/83- ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
126	HQ File :01/83/050/00283/AM15/	RLA File :03/95/040/00864/AM14/	Lic.No/Date:0310779837 29.04.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.09.2015.			

127	Case No.:10/4/83- ALC1/2014	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:7/83- ALC1/2015	Status:Case Deferred
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 राजीव कुमार RAJIV KUMAR
 संयुक्त सहायक निदेशक/Joint DGFT
 निदेशक कार्यालय परमविदेशवाणिज्य
 Directorate General of Foreign Trade
 परमविदेश विभाग/Deptt. of Commerce
 नई दिल्ली/New Delhi

			19.08.2015	
	HQ File :01/83/050/00115/AM15/	RLA File :08/24/040/00016/AM15/	Lic.No/Date:0810131004 01.05.2014	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

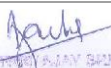
	Case No.:14/10/83-ALC1/2014	Party Name:BURDA DRUCK INDIA PVT LTD	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
128	HQ File :01/83/050/00244/AM15/	RLA File :05/23/040/00039/AM15/	Lic.No/Date:0510385795 05.05.2014	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

	Case No.:8/10/83-ALC1/2014	Party Name:G S P CROP SCIENCE PVT. LTD.	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
129	HQ File :01/83/050/00238/AM15/	RLA File :08/24/040/00040/AM15/	Lic.No/Date:0810131286 12.05.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.09.2015.			

	Case No.:50/7/83-ALC1/2015	Party Name:GSC, GLASS LIMITED	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
130	HQ File :01/83/050/00464/AM16/	RLA File :05/23/040/00035/AM15/	Lic.No/Date:0510386561 15.05.2014	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

	Case No.:97/7/83-ALC1/2015	Party Name:KLJ ORGANIC LTD.	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
131	HQ File :01/83/050/00511/AM16/	RLA File :05/23/040/00062/AM15/	Lic.No/Date:0510386602 16.05.2014	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

	Case No.:96/7/83-ALC1/2015	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
132	HQ File :01/83/050/00510/AM16/	RLA File :05/24/040/00065/AM15/	Lic.No/Date:0510386774 19.05.2014	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP			


 राजीव कुमार RAJIV KUMAR
 जंशुका महोदय/Joint DGFT
 निर्यात व्यापार प्रशासिका
 Directorate General of Foreign Trade
 प्रमुख निर्यात/Chief of Commerce
 नई दिल्ली/New Delhi

	(2009-2014). The case is re-listed for 30.09.2015.
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	Case No.:65/13/83-ALC1/2014	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
133	HQ File :01/83/050/00472/AM15/	RLA File :17/24/040/00009/AM15/	Lic.No/Date:1710005814 20.05.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.09.2015.			

	Case No.:33/10/83-ALC1/2014	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
134	HQ File :01/83/050/00263/AM15/	RLA File :08/24/040/00467/AM14/	Lic.No/Date:0810131488 21.05.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 30.09.2015.			

	Case No.:98/7/83-ALC1/2015	Party Name:HOSLEY INDIA PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
135	HQ File :01/83/050/00512/AM16/	RLA File :05/23/040/00073/AM15/	Lic.No/Date:0510387216 23.05.2014	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

	Case No.:53/15/83-ALC1/2014	Party Name:NARSIPUR CHEMICALS PVT LTD	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
136	HQ File :01/83/050/00549/AM15/	RLA File :03/95/040/00101/AM15/	Lic.No/Date:0310783284 28.05.2014	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

	Case No.:74/10/83-ALC1/2014	Party Name:MEGHMANI ORGANICS LTD	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
137	HQ File :01/83/050/00304/AM15/	RLA File :08/24/040/00057/AM15/	Lic.No/Date:0810132157 04.06.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 30.09.2015.			

	Case No.:75/10/83-ALC1/2014	Party Name:MAHAK DYE CHEM INDUSTRIES	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
138	HQ File :01/83/050/00305/AM15/	RLA File :08/24/040/00014/AM15/	Lic.No/Date:0810132165 05.06.2014	Defer Date:30.09.2015


 राजत श्रीवास्तव RAJAT SRIVASTAVA
 जंशुका महोदय/Joint DGFT
 निदेश कार्यालय, परमिटिडिपार्टमेंट
 Directorate General of Foreign Trade
 प्रमुख निदेश/Chief, of Commerce
 नई दिल्ली/New Delhi

	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 30.09.2015.			
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139	Case No.:42/10/83-ALC1/2014	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00272/AM15/	RLA File :04/24/040/00049/AM15/	Lic.No/Date:0410158486 06.06.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 30.09.2015.			

140	Case No.:64/11/83-ALC1/2014	Party Name:PERFECT COLOURANTS AND PLASTICS PVT LTD	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00377/AM15/	RLA File :34/24/040/00048/AM15/	Lic.No/Date:3410040212 06.06.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 30.09.2015.			

141	Case No.:43/10/83-ALC1/2014	Party Name:BANARAS BEADS LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00273/AM15/	RLA File :15/24/040/00008/AM15/	Lic.No/Date:1510021990 09.06.2014	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

142	Case No.:33/13/83-ALC1/2014	Party Name:HYDERABAD PIGMENTS PVT LTD	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00440/AM15/	RLA File :09/24/040/00112/AM15/	Lic.No/Date:0910060410 10.06.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 30.09.2015.			

143	Case No.:71/10/83-ALC1/2014	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00301/AM15/	RLA File :31/83/040/00212/AM14/	Lic.No/Date:3110064414 17.06.2014	Defer Date:30.09.2015
	Decision :D/L dated 03.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 30.09.2015.			

144	Case No.:3/18/83-ALC1/2014	Party Name:GEM AROMATICS PVT.LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
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 राज कुमार / RAJAT KUMAR
 जंशुका महोदय/ Joint DGFT
 निदेश कार्यालय परमिटिंग
 Directorate General of Foreign Trade
 जंशुका भवन/ Bldg. of Commerce
 नई दिल्ली/ New Delhi

	HQ File :01/83/050/00692/AM15/	RLA File :03/94/040/00237/AM15/	Lic.No/Date:0310786060 26.06.2014	Defer Date:30.09.2015
	Decision :D/L dated 22.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 30.09.2015.			

	Case No.:3/12/83- ALC1/2014	Party Name:BIOSTADT INDIA LIMITED	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
145	HQ File :01/83/050/00402/AM15/	RLA File :03/94/040/00312/AM15/	Lic.No/Date:0310786546 08.07.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 30.09.2015.			

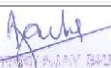
	Case No.:4/12/83- ALC1/2014	Party Name:BIOSTADT INDIA LIMITED	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
146	HQ File :01/83/050/00403/AM15/	RLA File :03/94/040/00311/AM15/	Lic.No/Date:0310786543 08.07.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 30.09.2015.			

	Case No.:55/18/83- ALC1/2014	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
147	HQ File :01/83/050/00744/AM15/	RLA File :03/95/040/00311/AM15/	Lic.No/Date:0310786689 10.07.2014	Defer Date:30.09.2015
	Decision :D/L dated 28.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 30.09.2015.			

	Case No.:9/18/83- ALC1/2014	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
148	HQ File :01/83/050/00698/AM15/	RLA File :03/95/040/00164/AM15/	Lic.No/Date:0310786724 11.07.2014	Defer Date:30.09.2015
	Decision :D/L dated 28.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 30.09.2015.			

	Case No.:54/18/83- ALC1/2014	Party Name:RALLIS INDIA LIMITED	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
149	HQ File :01/83/050/00743/AM15/	RLA File :03/95/040/00119/AM15/	Lic.No/Date:0310786726 11.07.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.09.2015.			

150	Case No.:56/18/83- ALC1/2014	Party Name:ACMECHEM LTD.	Meet No/Date:7/83- ALC1/2015	Status:Case Deferred
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 राजीव कुमार RAJIV KUMAR
 जंशुका महाराष्ट्र/ Joint DGFT
 निदेशक वाणिज्य एवं निर्यात
 Directorate General of Foreign Trade
 बृहन्महाराष्ट्र/ Bapn. of Commerce
 नई दिल्ली/ New Delhi

			19.08.2015	
	HQ File :01/83/050/00745/AM15/	RLA File :02/24/040/00048/AM15/	Lic.No/Date:0210204470 14.07.2014	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 27.07.2015. The case is re-listed for 30.09.2015.			

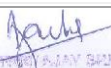
151

Case No.: 53/18/83-ALC1/2014	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status: Case Approved
HQ File :01/83/050/00742/AM15/	RLA File :03/95/040/00315/AM15/	Lic.No/Date:0310786822 15.07.2014	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/25/2015-TSW dated 25.08.2015, the Committee decided to approve the case as under :-			
Export Item : Self Adhesive paper (160 GSM +/- 10%) with Adhesive coating weight of 20 GM/SQM			
Quantity : 1 Sq. Meter			
Import Items :			
S. No.	Item Description	Quantity recommended	
1	Chromo Paper (75 GSM +/- 10%)	1.04 Sq. Meter/Sq. Mt content in export product	
2	Adhesive (100% Solid) (Rubber Based Hot Melt)	0.024 kg.	
3	Silicon Coated Paper (62 GSM+/- 10%)	1.04 Sq. Meter./Sq. Mt content in export product	
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

	Case No.:59/18/83-ALC1/2014	Party Name:SUPREME PETROCHEM LTD.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
152	HQ File :01/83/050/00748/AM15/	RLA File :03/95/040/00272/AM15/	Lic.No/Date:0310787008 17.07.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 30.09.2015.			

	Case No.:8/18/83-ALC1/2014	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
153	HQ File :01/83/050/00697/AM15/	RLA File :03/95/040/00341/AM15/	Lic.No/Date:0310787041 18.07.2014	Defer Date:30.09.2015
	Decision :D/L dated 27.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 30.09.2015.			

154	Case No.:4/18/83-	Party Name:REX TONE	Meet No/Date:7/83-	Status:Case
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 राजत श्रीवास्तव RAJAT SRIVASTAVA
 जूनियर सहायक निदेशक जूनिअर डीजीएफ
 निदेशक कार्यालय पर्यावरण
 Directorate General of Foreign Trade
 सूचनाएं विभाग/Deptt. of Commerce
 नई दिल्ली / New Delhi

	ALC1/2014	INDUSTRIES LTD.	ALC1/2015 19.08.2015	Deferred
	HQ File :01/83/050/00693/AM15/	RLA File :03/95/040/00354/AM15/	Lic.No/Date:0310787225 23.07.2014	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 8.5.2015. The case is re-listed for 30.09.2015.			

155	Case No.:10/18/83-ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00699/AM15/	RLA File :03/95/040/00380/AM15/	Lic.No/Date:0310787634 05.08.2014	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 13.5.2015. The case is re-listed for 30.09.2015.			

156	Case No.:21/16/83-ALC1/2014	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Approved
	HQ File :01/83/050/00606/AM15/	RLA File :03/94/040/00342/AM15/	Lic.No/Date:0310787764 07.08.2014	Defer Date:
	Decision : The case was earlier approved in Meeting No.6/83 dated 29.07.2015.			

157	Case No.:22/16/83-ALC1/2014	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00607/AM15/	RLA File :03/94/040/00340/AM15/	Lic.No/Date:0310787765 07.08.2014	Defer Date:30.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.09.2015.			

158	Case No.:5/18/83-ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00694/AM15/	RLA File :03/95/040/00396/AM15/	Lic.No/Date:0310787818 08.08.2014	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 8.5.2015. The case is re-listed for 30.09.2015.			

159	Case No.:4/10/83-ALC1/2014	Party Name:RUBAMIN LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00234/AM15/	RLA File :34/24/040/00112/AM15/	Lic.No/Date:3410040438 11.08.2014	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			


 राज कुमार RAJAT KUMAR
 जूनियर सहायक निदेशक/Joint DGFT
 निदेशक कार्यालय परमविदेश
 Directorate General of Foreign Trade
 प्रमुख निदेश/Chief. of Commerce
 नई दिल्ली/New Delhi

160	Case No.: 11/18/83-ALC1/2014	Party Name:UNIJULES LIFE SCIENCES LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status: Case Deferred
	HQ File :01/83/050/00700/AM15/	RLA File :03/95/040/00413/AM15/	Lic.No/Date:0310787952 12.08.2014	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

161	Case No.: 15/18/83-ALC1/2014	Party Name:CENTURY TEXTILES AND INDUSTRIES LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status: Case Deferred
	HQ File :01/83/050/00704/AM15/	RLA File :02/24/040/00095/AM15/	Lic.No/Date:0210204815 19.08.2014	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP for providing the comments. U.O issued on 27.07.2015. The case is re-listed for 30.09.2015.			

162	Case No.: 14/18/83-ALC1/2014	Party Name:KRISHI RASAYAN EXPORTS PVT. LTD.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status: Case Deferred
	HQ File :01/83/050/00703/AM15/	RLA File :02/24/040/00098/AM15/	Lic.No/Date:0210204816 19.08.2014	Defer Date:30.09.2015
	Decision : D/L dated 29.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 30.09.2015.			

163	Case No.: 23/18/83-ALC1/2014	Party Name:SHOGUN ORGANICS LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status: Case Deferred
	HQ File :01/83/050/00712/AM15/	RLA File :03/95/040/00427/AM15/	Lic.No/Date:0310788129 19.08.2014	Defer Date:30.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.09.2015.			

164	Case No.: 34/18/83-ALC1/2014	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status: Case Deferred
	HQ File :01/83/050/00723/AM15/	RLA File :03/94/040/00403/AM15/	Lic.No/Date:0310788288 22.08.2014	Defer Date:30.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.09.2015.			

165	Case No.: 12/5/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status: Case Deferred
	HQ File :01/83/050/00251/AM16/	RLA File :17/24/040/00055/AM15/	Lic.No/Date:1710005897 22.08.2014	Defer Date:30.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.09.2015.			


 राज कुमार RAJAT KUMAR
 जूनियर सहायक निदेशक/ Joint DGFT
 निदेशक कार्यालय, परमिट विभाग
 Directorate General of Foreign Trade
 प्रमुख निदेशक/Chief of Commerce
 नई दिल्ली/ New Delhi

	Case No.:32/18/83-ALC1/2014	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
166	HQ File :01/83/050/00721/AM15/	RLA File :03/94/040/00220/AM15/	Lic.No/Date:0310788320 25.08.2014	Defer Date:30.09.2015
	Decision :D/L dated 23.04.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 30.09.2015.			

	Case No.:33/18/83-ALC1/2014	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
167	HQ File :01/83/050/00722/AM15/	RLA File :03/94/040/00276/AM15/	Lic.No/Date:0310788322 25.08.2014	Defer Date:30.09.2015
	Decision :D/L dated 28.04.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 30.09.2015.			

	Case No.:35/18/83-ALC1/2014	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
168	HQ File :01/83/050/00724/AM15/	RLA File :03/94/040/00191/AM15/	Lic.No/Date:0310788319 25.08.2014	Defer Date:30.09.2015
	Decision :D/L dated 28.04.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 30.09.2015.			

	Case No.:36/18/83-ALC1/2014	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
169	HQ File :01/83/050/00725/AM15/	RLA File :03/94/040/00101/AM15/	Lic.No/Date:0310788315 25.08.2014	Defer Date:30.09.2015
	Decision :D/L dated 28.04.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 30.09.2015.			

	Case No.:68/18/83-ALC1/2014	Party Name:AKZO NOBEL INDIA LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
170	HQ File :01/83/050/00757/AM15/	RLA File :02/24/040/00087/AM15/	Lic.No/Date:0210204859 26.08.2014	Defer Date:30.09.2015
	Decision :D/L dated 22.05.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 30.09.2015.			

	Case No.:37/18/83-ALC1/2014	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
171	HQ File :01/83/050/00726/AM15/	RLA File :03/94/040/00172/AM15/	Lic.No/Date:0310788476 27.08.2014	Defer Date:30.09.2015
	Decision :D/L dated 28.04.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 30.09.2015.			

172	Case No.:38/18/83-	Party Name:CAMPBOR	Meet No/Date:7/83-	Status:Case
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 राजीव कुमार RAJIV KUMAR
 जंजिरा वहायत/जनरल DGFT
 जंजिरा वहायत वहायत
 Directorate General of Foreign Trade
 जंजिरा वहायत/जनरल DGFT
 नई दिल्ली / New Delhi

	ALC1/2014	& ALLIED PRODUCTS LIMITED,	ALC1/2015 19.08.2015	Deferred
	HQ File :01/83/050/00727/AM15/	RLA File :03/94/040/00404/AM15/	Lic.No/Date:0310788475 27.08.2014	Defer Date:30.09.2015
	Decision :D/L dated 28.04.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 30.09.2015.			

	Case No.:42/18/83-ALC1/2014	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
173	HQ File :01/83/050/00731/AM15/	RLA File :03/94/040/00078/AM15/	Lic.No/Date:0310788477 27.08.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.09.2015.			

	Case No.:57/18/83-ALC1/2014	Party Name:CHEMIZOL ADDITIVES PVT.LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
174	HQ File :01/83/050/00746/AM15/	RLA File :07/24/040/00173/AM15/	Lic.No/Date:0710106582 27.08.2014	Defer Date:30.09.2015
	Decision :D/L dated 20.4.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 30.09.2015.			

	Case No.:1/14/83-ALC1/2014	Party Name:INTEGRATED FIRE PROTECTION PVT. LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
175	HQ File :01/83/050/00487/AM15/	RLA File :02/24/040/00109/AM15/	Lic.No/Date:0210204885 29.08.2014	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

	Case No.:5/10/83-ALC1/2014	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
176	HQ File :01/83/050/00235/AM15/	RLA File :08/24/040/00209/AM15/	Lic.No/Date:0810133189 02.09.2014	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

	Case No.:85/18/83-ALC1/2014	Party Name:ATLANTIC CARE CHEMICALS	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
177	HQ File :01/83/050/00774/AM15/	RLA File :10/24/040/00045/AM15/	Lic.No/Date:1010058769 03.09.2014	Defer Date:30.09.2015
	Decision :Comments awaited from DBT. The case re-listed for 30.09.2015.			


 राजकुमार शर्मा RAJU SHARMA
 जंजीर निदेशक/जंजीर DGFT
 निदेशक जनरल परविशेषज्ञ
 Director General of Foreign Trade
 जंजीर निदेश/Dir. of Commerce
 नई दिल्ली / New Delhi

178	Case No.:43/18/83-ALC1/2014	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00732/AM15/	RLA File :03/94/040/00435/AM15/	Lic.No/Date:0310788690 03.09.2014	Defer Date:30.09.2015
	Decision :D/L dated 28.04.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 30.09.2015.			

179	Case No.:24/18/83-ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00713/AM15/	RLA File :03/95/040/00434/AM15/	Lic.No/Date:0310788661 03.09.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem.Div)(AKA) . The case re-listed for 30.09.2015.			

180	Case No.:48/18/83-ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00737/AM15/	RLA File :03/95/040/00463/AM15/	Lic.No/Date:0310788659 03.09.2014	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 19.3.2015. The case is re-listed for 30.09.2015.			

181	Case No.:7/14/83-ALC1/2014	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00493/AM15/	RLA File :34/24/040/00107/AM15/	Lic.No/Date:3410040511 04.09.2014	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

182	Case No.:6/18/83-ALC1/2014	Party Name:AMPACET SPECIALITY PRODUCTS PVT. LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00695/AM15/	RLA File :31/83/040/00054/AM15/	Lic.No/Date:3110064855 05.09.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(PC Div) (OPS). The case is re-listed for 30.09.2015.			

183	Case No.:49/18/83-ALC1/2014	Party Name:REX TONE INDUSTRIES LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00738/AM15/	RLA File :03/95/040/00479/AM15/	Lic.No/Date:0310788811 05.09.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. IPP (Nand Lal). The case is re-listed for 30.09.2015.			


 राजीव कुमार RAJIV KUMAR
 अध्यक्ष, वस्तु विभाग/Joint DGFT
 निदेशक, बाह्य व्यापार
 Director General of Foreign Trade
 वस्तु विभाग/Dept. of Commerce
 नई दिल्ली/New Delhi

184	Case No.:51/18/83-ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00740/AM15/	RLA File :03/95/040/00478/AM15/	Lic.No/Date:0310788807 05.09.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.09.2015.			

185	Case No.:81/10/83-ALC1/2014	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00311/AM15/	RLA File :03/94/040/00468/AM15/	Lic.No/Date:0310788930 09.09.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.09.2015.			

186	Case No.:41/18/83-ALC1/2014	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00730/AM15/	RLA File :03/94/040/00498/AM15/	Lic.No/Date:0310788940 09.09.2014	Defer Date:30.09.2015
	Decision :D/L dated 17.4.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 30.09.2015			

187	Case No.:82/10/83-ALC1/2014	Party Name:MADRAS FLUORINE PRIVATE LIMITED,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00312/AM15/	RLA File :04/24/040/00148/AM15/	Lic.No/Date:0410159374 11.09.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.09.2015.			

188	Case No.:28/18/83-ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00717/AM15/	RLA File :03/95/040/00495/AM15/	Lic.No/Date:0310789042 11.09.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.09.2015.			

189	Case No.:83/10/83-ALC1/2014	Party Name:SIDDHI VINAYAKA SPECHEM PVT.LTD.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00313/AM15/	RLA File :07/24/040/00213/AM15/	Lic.No/Date:0710106652 12.09.2014	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			


 राज कुमार RAJAT KUMAR
 अध्यक्ष, वस्तु विभाग/Joint DGFT
 निदेशक, बाह्य व्यापार
 Director General of Foreign Trade
 वस्तु विभाग/Dept. of Commerce
 नई दिल्ली/New Delhi

	Case No.:29/18/83-ALC1/2014	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
190	HQ File :01/83/050/00718/AM15/	RLA File :03/95/040/00498/AM15/	Lic.No/Date:0310789090 12.09.2014	Defer Date:30.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.09.2015.			

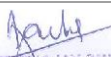
	Case No.:62/18/83-ALC1/2014	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
191	HQ File :01/83/050/00751/AM15/	RLA File :17/24/040/00057/AM15/	Lic.No/Date:1710005900 12.09.2014	Defer Date:30.09.2015
	Decision : D/L dated 11.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 30.09.2015.			

	Case No.:63/18/83-ALC1/2014	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
192	HQ File :01/83/050/00752/AM15/	RLA File :17/24/040/00060/AM15/	Lic.No/Date:1710005903 15.09.2014	Defer Date:30.09.2015
	Decision : D/L dated 11.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 30.09.2015.			

	Case No.:31/18/83-ALC1/2014	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
193	HQ File :01/83/050/00720/AM15/	RLA File :03/95/040/00185/AM15/	Lic.No/Date:0310789250 16.09.2014	Defer Date:30.09.2015
	Decision : D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 30.09.2015.			

	Case No.:26/18/83-ALC1/2014	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
194	HQ File :01/83/050/00715/AM15/	RLA File :03/95/040/00506/AM15/	Lic.No/Date:0310789308 17.09.2014	Defer Date:30.09.2015
	Decision : D/L dated 28.4.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 30.09.2015.			

	Case No.:58/18/83-ALC1/2014	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
195	HQ File :01/83/050/00747/AM15/	RLA File :03/95/040/00297/AM15/	Lic.No/Date:0310789412 18.09.2014	Defer Date:30.09.2015
	Decision : D/L dated 27.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-			


 राजू श्रीवास्तव RAJU SHIVASTAVA
 जंजुका नगर, नया दिल्ली DGFT
 जिला कार्यालय परमिटिशनर्स
 Directorate General of Foreign Trade
 जंजुका नगर/नया दिल्ली
 New Delhi

	listed for 30.09.2015.
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196	Case No.:13/18/83-ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00702/AM15/	RLA File :15/24/040/00011/AM15/	Lic.No/Date:1510022023 19.09.2014	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

197	Case No.:43/5/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00282/AM16/	RLA File :17/24/040/00066/AM15/	Lic.No/Date:1710005914 19.09.2014	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 10.08.2015. The case is re-listed for 30.09.2015.			

198	Case No.:4/1/83-ALC1/2015	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00004/AM16/	RLA File :03/95/040/00515/AM15/	Lic.No/Date:0310789579 23.09.2014	Defer Date:30.09.2015
	Decision : D/L dated 28.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 30.09.2015.			

199	Case No.:3/1/83-ALC1/2015	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Approved
	HQ File :01/83/050/00003/AM16/	RLA File :03/95/040/00481/AM15/	Lic.No/Date:0310789648 25.09.2014	Defer Date:


 राजू श्रीवास्तव RAJU SHIVASTAVA
 जंजुका नगर, दिल्ली/Janki DGT
 निदेश समारोह परामर्शदाता
 Director General of Foreign Trade
 निदेश समारोह/Dirgn. of Commerce
 नई दिल्ली/New Delhi

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/25/2015-TSW dated 25.08.2015, the Committee decided to approve the case as under :-

Export Item : Self Adhesive paper (165 GSM +/- 10%) with Adhesive coating weight of 22 GM/SQM

Quantity : 1 Sq. Meter

Import Items :

S. No.	Item Description	Quantity recommended
1	Thermal Paper in Jumbo Roll (75 GSM +/- 10%)	1.04 Sq. Meter/Sq. Mt content in export product
2	Adhesive (55% Solid) (Water based)	0.042 kg.
3	Silicon Coated Paper (62 GSM +/-10%)	1.04 Sq. Meter./Sq. Mt content in export product

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

200	Case No.:44/5/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00283/AM16/	RLA File :17/24/040/00078/AM15/	Lic.No/Date:1710005918 26.09.2014	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 10.08.2015. The case is re-listed for 30.09.2015.			

201	Case No.:9/14/83-ALC1/2014	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00495/AM15/	RLA File :33/24/040/00012/AM15/	Lic.No/Date:3310030097 30.09.2014	Defer Date:30.09.2015
	Decision : D/L dated 03.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 30.09.2015.			

202	Case No.:2/5/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00241/AM16/	RLA File :17/24/040/00079/AM15/	Lic.No/Date:1710005925 30.09.2014	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 10.08.2015. The case is re-listed for 30.09.2015.			

203	Case No.:18/18/83-ALC1/2014	Party Name:J K PARAS POLYCOATS LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
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 राजत कुमार RAJAT KUMAR
 जंरल सेक्रेटरी/जनरल DGFT
 डायरेक्टर जनरल फॉर फॉरेन ट्रेड
 Directorate General of Foreign Trade
 ब्रिटीश हिंरा/एजि. of Commerce
 नई दिल्ली / New Delhi

	HQ File :01/83/050/00707/AM15/	RLA File :05/23/040/00292/AM15/	Lic.No/Date:0510391463 07.10.2014	Defer Date:30.09.2015
	Decision :D/L dated 01.06.2015 issued by Deptt. of C&PC(PC.Div)(OPS) . Re-listed for 30.09.2015.			

	Case No.:20/18/83-ALC1/2014	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
204	HQ File :01/83/050/00709/AM15/	RLA File :05/23/040/00279/AM15/	Lic.No/Date:0510391448 07.10.2014	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 20.3.2015. The case is re-listed for 30.09.2015.			

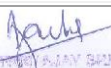
	Case No.:13/5/83-ALC1/2015	Party Name:BRAKEWEL AUTOMOTIVE COMPONENTS(I)P.LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
205	HQ File :01/83/050/00252/AM16/	RLA File :05/23/040/00271/AM15/	Lic.No/Date:0510391449 07.10.2014	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP (Nand Lal) for providing the comments. U.O issued on 03.08.2015. The case is re-listed for 30.09.2015.			

	Case No.:27/1/83-ALC1/2015	Party Name:SHIV SHAKTI TIMBER INDUSTRIES	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
206	HQ File :01/83/050/00027/AM16/	RLA File :09/24/040/00342/AM15/	Lic.No/Date:0910061062 08.10.2014	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of information from the firm. D/L dated 13.08.2015 issued by DIPP. The case is re-listed for 30.09.2015.			

	Case No.:45/18/83-ALC1/2014	Party Name:CHROMACRAFTS INTERNATIONAL,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
207	HQ File :01/83/050/00734/AM15/	RLA File :07/24/040/00239/AM15/	Lic.No/Date:0710106809 09.10.2014	Defer Date:30.09.2015
	Decision :D/L dated 24.07.2015 issued by DIPP. The case is re-listed for 30.09.2015.			

	Case No.:2/12/83-ALC1/2014	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
208	HQ File :01/83/050/00401/AM15/	RLA File :31/83/040/00010/AM15/	Lic.No/Date:3110064968 10.10.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 30.09.2015.			

209	Case No.:86/5/83-ALC1/2015	Party Name:NAGARJUNA AGRICHEM LTD	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
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 राजीव कुमार RAJIV KUMAR
 जंजुला वस्तु विभाग/Joint DGFT
 निदेशक, वाणिज्य एवं विदेश व्यापार
 Director General of Foreign Trade
 वस्तु विभाग/Dept. of Commerce
 नई दिल्ली/New Delhi

	HQ File :01/83/050/00325/AM16/	RLA File :09/24/040/00355/AM15/	Lic.No/Date:0910061077 10.10.2014	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 05.08.2015. The case is re-listed for 30.09.2015.			

	Case No.:29/1/83- ALC1/2015	Party Name:OREM ACCESS BIO. INC	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
210	HQ File :01/83/050/00029/AM16/	RLA File :09/24/040/00251/AM15/	Lic.No/Date:0910061088 13.10.2014	Defer Date:30.09.2015
	Decision : D/L dated 23.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 30.09.2015.			

	Case No.:80/18/83- ALC1/2014	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Rejected
211	HQ File :01/83/050/00769/AM15/	RLA File :03/94/040/00518/AM15/	Lic.No/Date:0310790246 14.10.2014	Defer Date:
	Decision : The case was already been approved in Meeting No.6/83 dated 29.07.2015.			

	Case No.:6/1/83- ALC1/2015	Party Name:STIC-ON PAPERS PVT LTD	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
212	HQ File :01/83/050/00006/AM16/	RLA File :09/24/040/00249/AM15/	Lic.No/Date:0910061108 16.10.2014	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 13.5.2015. The case is re-listed for 30.09.2015.			

	Case No.:7/1/83- ALC1/2015	Party Name:STIC-ON PAPERS PVT LTD	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
213	HQ File :01/83/050/00007/AM16/	RLA File :09/24/040/00244/AM15/	Lic.No/Date:0910061109 16.10.2014	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 13.5.2015. The case is re-listed for 30.09.2015.			

	Case No.:21/1/83- ALC1/2015	Party Name:STIC-ON PAPERS PVT LTD	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
214	HQ File :01/83/050/00021/AM16/	RLA File :09/24/040/00245/AM15/	Lic.No/Date:0910061110 16.10.2014	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

215	Case No.:53/5/83- ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
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 राजू कुमार शुक्ला RAJU SHUKLA
 जंजिरा वहायत/जंजिरा DGFT
 निदेश कार्यालय परमिटरिंग
 Directorate General of Foreign Trade
 प्रमुख निदेश/Chief. of Commerce
 नई दिल्ली / New Delhi

	HQ File :01/83/050/00292/AM16/	RLA File :17/24/040/00093/AM15/	Lic.No/Date:1710005941 16.10.2014	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 10.08.2015. The case is re-listed for 30.09.2015.			

	Case No.:2/16/83- ALC1/2014	Party Name:SHIVTEK INDUSTRIES PVT. LTD.,	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
216	HQ File :01/83/050/00587/AM15/	RLA File :05/24/040/00315/AM15/	Lic.No/Date:0510391629 17.10.2014	Defer Date:30.09.2015
	Decision : D/L dated 19.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 30.09.2015.			

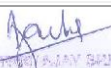
	Case No.:60/18/83- ALC1/2014	Party Name:BRILLIANT PRINTERS PVT.LTD.,	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
217	HQ File :01/83/050/00749/AM15/	RLA File :07/24/040/00249/AM15/	Lic.No/Date:0710106858 17.10.2014	Defer Date:30.09.2015
	Decision : D/L dated 8.5.2015 issued by DIPP. The case is re-listed for 30.09.2015.			

	Case No.:67/18/83- ALC1/2014	Party Name:FLOW TECH CHEMICALS PVT. LTD.,	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
218	HQ File :01/83/050/00756/AM15/	RLA File :05/23/040/00281/AM15/	Lic.No/Date:0510391617 17.10.2014	Defer Date:30.09.2015
	Decision : D/L dated 27.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 30.09.2015.			

	Case No.:1/1/83- ALC1/2015	Party Name:NANDAN PETROCHEM LIMITED	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
219	HQ File :01/83/050/00001/AM16/	RLA File :03/95/040/00486/AM15/	Lic.No/Date:0310790331 17.10.2014	Defer Date:30.09.2015
	Decision : D/L dated 21.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 30.09.2015.			

	Case No.:52/5/83- ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
220	HQ File :01/83/050/00291/AM16/	RLA File :17/24/040/00095/AM15/	Lic.No/Date:1710005944 20.10.2014	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 04.08.2015. The case is re-listed for 30.09.2015.			

221	Case No.:66/18/83- ALC1/2014	Party Name:EXPORTS INTERNATIONAL CORP	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
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 राजीव कुमार RAJIV KUMAR
 जंजुका, नया दिल्ली-110019/Janku
 निदेशक, वाणिज्य विभाग
 Director General of Foreign Trade
 निदेशक, विदेशी व्यापार
 New Delhi

	HQ File :01/83/050/00755/AM15/	RLA File :29/21/040/00013/AM15/	Lic.No/Date:2910025170 21.10.2014	Defer Date:30.09.2015
Decision :D/L dated 20.08.2015 issued by DIPP. The case is re-listed for 30.09.2015.				

222	Case No.:4/5/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00243/AM16/	RLA File :17/24/040/00097/AM15/	Lic.No/Date:1710005946 21.10.2014	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 10.08.2015. The case is re-listed for 30.09.2015.			

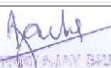
223	Case No.:3/5/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00242/AM16/	RLA File :17/24/040/00102/AM15/	Lic.No/Date:1710005952 28.10.2014	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 10.08.2015. The case is re-listed for 30.09.2015.			

224	Case No.:27/5/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00266/AM16/	RLA File :17/24/040/00104/AM15/	Lic.No/Date:1710005954 28.10.2014	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 14.08.2015. The case is re-listed for 30.09.2015.			

225	Case No.:29/5/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00268/AM16/	RLA File :17/24/040/00100/AM15/	Lic.No/Date:1710005950 28.10.2014	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 14.08.2015. The case is re-listed for 30.09.2015.			

226	Case No.:23/16/83-ALC1/2014	Party Name:VISWAAT CHEMICALS LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00608/AM15/	RLA File :03/95/040/00584/AM15/	Lic.No/Date:0310790581 29.10.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 30.09.2015.			

227	Case No.:34/1/83-ALC1/2015	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:7/83-ALC1/2015	Status:Case Deferred
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 राजीव कुमार RAJIV KUMAR
 जलवायु व पर्यावरण/Joint DGFT
 निदेशक, वाणिज्य एवं पर्यावरण
 Directorate General of Foreign Trade
 वणिज्य विभाग/Dept. of Commerce
 नई दिल्ली/New Delhi

			19.08.2015	
	HQ File :01/83/050/00034/AM16/	RLA File :03/94/040/00593/AM15/	Lic.No/Date:0310790683 31.10.2014	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 03.06.2015. The case is re-listed for 30.09.2015.			

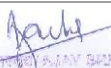
228	Case No.:11/1/83-ALC1/2015	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00011/AM16/	RLA File :31/83/040/00018/AM15/	Lic.No/Date:3110065026 03.11.2014	Defer Date:30.09.2015
	Decision : D/L dated 29.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 30.09.2015.			

229	Case No.:12/1/83-ALC1/2015	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00012/AM16/	RLA File :31/83/040/00066/AM15/	Lic.No/Date:3110065029 03.11.2014	Defer Date:30.09.2015
	Decision : D/L dated 29.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 30.09.2015.			

230	Case No.:13/1/83-ALC1/2015	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00013/AM16/	RLA File :31/83/040/00075/AM15/	Lic.No/Date:3110065028 03.11.2014	Defer Date:30.09.2015
	Decision : D/L dated 29.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 30.09.2015.			

231	Case No.:14/1/83-ALC1/2015	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00014/AM16/	RLA File :31/83/040/00024/AM15/	Lic.No/Date:3110065030 03.11.2014	Defer Date:30.09.2015
	Decision : D/L dated 29.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 30.09.2015.			

232	Case No.:71/7/83-ALC1/2015	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00485/AM16/	RLA File :03/94/040/00687/AM15/	Lic.No/Date:0310790727 03.11.2014	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP			


 राजीव कुमार RAJIV KUMAR
 जूनियर सहायक निदेशक/ Joint DGFT
 निदेशक कार्यालय, परमिट विभाग
 Directorate General of Foreign Trade
 प्रमुख निदेशक/Chief, of Commerce
 नई दिल्ली/ New Delhi

	(2009-2014). The case is re-listed for 30.09.2015.
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233	Case No.:74/18/83-ALC1/2014	Party Name:AADHUNIK INDUSTRIES	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00763/AM15/	RLA File :03/94/040/00657/AM15/	Lic.No/Date:0310790775 05.11.2014	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP for providing the comments. U.O issued on 03.08.2015. The case is re-listed for 30.09.2015.			

234	Case No.:70/1/83-ALC1/2015	Party Name:RATAN DIELECTRICS,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00070/AM16/	RLA File :21/24/040/00003/AM15/	Lic.No/Date:2110001122 05.11.2014	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of information from the firm. D/L dated 25.08.2015 issued by DIPP. The case is re-listed for 30.09.2015.			

235	Case No.:28/5/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00267/AM16/	RLA File :17/24/040/00112/AM15/	Lic.No/Date:1710005965 05.11.2014	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 04.08.2015. The case is re-listed for 30.09.2015.			

236	Case No.:3/16/83-ALC1/2014	Party Name:SHIVA EXIM ENTERPRISES	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00588/AM15/	RLA File :05/24/040/00343/AM15/	Lic.No/Date:0510391880 07.11.2014	Defer Date:30.09.2015
	Decision : D/L dated 16.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 30.09.2015.			

237	Case No.:5/1/83-ALC1/2015	Party Name:NEW (INDIA) IMAGING INDUSTRIES PVT. LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Approved
	HQ File :01/83/050/00005/AM16/	RLA File :03/95/040/00633/AM15/	Lic.No/Date:0310790833 07.11.2014	Defer Date:
	Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/60/2015-TSW dated 27.08.2015, the Committee decided to approve the case as under :-			


 राज कुमार / RAJAT KUMAR
 जंकरा, नया दिल्ली / Joint DGFT
 निदेशक, वाणिज्य एवं विदेश व्यापार
 Director General of Foreign Trade
 बहामन, दिल्ली / Capt. of Commerce
 नई दिल्ली / New Delhi

S. No.	Export Item	Qty.	Import Item	Quantity Recommended
1	Natural Translucent / Tracing Paper Sheet with one side not exceeding 297 mm and the other side not exceeding 420mm in the unfolded state GSM 140±10%	1 Kg	Natural Transparent/ Translucent tracing paper in jumbo rolls GSM 140±10%	1.05 Kg per Kg of export
2	Coated paper in unfolded state with one side exceeding 210 mm and the other side not exceeding 297 mm. GSM 230±10%	1 Kg	Coated Paper in jumbo rolls GSM 230±10%	1.05 Kg per Kg of export

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

238	Case No.:17/1/83-ALC1/2015	Party Name:INTEGRATED FIRE PROTECTION PVT. LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00017/AM16/	RLA File :02/24/040/00159/AM15/	Lic.No/Date:0210205135 10.11.2014	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 03.08.2015. The case is re-listed for 30.09.2015.			

239	Case No.:4/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00418/AM16/	RLA File :17/24/040/00124/AM15/	Lic.No/Date:1710005977 12.11.2014	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015. ``			

240	Case No.:15/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00429/AM16/	RLA File :17/24/040/00122/AM15/	Lic.No/Date:1710005975 12.11.2014	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

241	Case No.:18/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00432/AM16/	RLA File :17/24/040/00117/AM15/	Lic.No/Date:1710005971 12.11.2014	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer			


 राजीव कुमार RAJIV KUMAR
 जंरल सहायक/आर/Joint DGFT
 निर्यात विभाग, परमिट विभाग
 Directorate General of Foreign Trade
 परमिट विभाग/Export of Commerce
 नई दिल्ली / New Delhi

	consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.
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	Case No.:18/1/83-ALC1/2015	Party Name:ACMECHEM LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
242	HQ File :01/83/050/00018/AM16/	RLA File :02/24/040/00154/AM15/	Lic.No/Date:0210205160 14.11.2014	Defer Date:30.09.2015
	Decision :D/L dated 22.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 30.09.2015.			

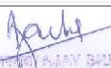
	Case No.:2/14/83-ALC1/2014	Party Name:MADRAS FLUORINE PRIVATE LIMITED,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
243	HQ File :01/83/050/00488/AM15/	RLA File :04/24/040/00214/AM15/	Lic.No/Date:0410159758 17.11.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 30.09..2015.			

	Case No.:4/16/83-ALC1/2014	Party Name:SNAM ABRASIVES PVT. LTD.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
244	HQ File :01/83/050/00589/AM15/	RLA File :07/24/040/00256/AM15/	Lic.No/Date:0710107007 17.11.2014	Defer Date:30.09.2015
	Decision :D/L dated 12.06.2015 and reminder dated 21.07.2015 issued by Deptt. of IPP(Nand Lal) . Re-listed for 30.09.2015.			

	Case No.:15/1/83-ALC1/2015	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
245	HQ File :01/83/050/00015/AM16/	RLA File :31/83/040/00167/AM15/	Lic.No/Date:3110065067 17.11.2014	Defer Date:30.09.2015
	Decision :D/L dated 29.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 30.09.2015.			

	Case No.:16/1/83-ALC1/2015	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
246	HQ File :01/83/050/00016/AM16/	RLA File :31/83/040/00164/AM15/	Lic.No/Date:3110065068 17.11.2014	Defer Date:30.09.2015
	Decision :D/L dated 29.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 30.09.2015.			

	Case No.:32/1/83-ALC1/2015	Party Name:CLARIANT CHEMICALS [INDIA] LTD	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
247	HQ File :01/83/050/00032/AM16/	RLA File :03/94/040/00764/AM15/	Lic.No/Date:0310791181 18.11.2014	Defer Date:30.09.2015


 राजू कुमार शुक्ला / RAJU SHUKLA
 जूनियर सहायक निदेशक
 निदेशक जनरल, परविनिवेश
 Directorate General of Foreign Trade
 प्रमुख निदेशक/Genl. of Commerce
 नई दिल्ली / New Delhi

	Decision :Comments awaited from Deptt. of C&PC(PC. Div) (OPS). The case is re-listed for 30.09.2015.		
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248	Case No.:67/1/83-ALC1/2015	Party Name:SHITAL INDUSTRIES PVT.LTD.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00067/AM16/	RLA File :08/24/040/00302/AM15/	Lic.No/Date:0810133861 18.11.2014	Defer Date:30.09.2015
	Decision :D/L dated 23.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 30.09.2015.			

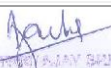
249	Case No.:5/14/83-ALC1/2014	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00491/AM15/	RLA File :08/24/040/00319/AM15/	Lic.No/Date:0810133871 19.11.2014	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

250	Case No.:8/1/83-ALC1/2015	Party Name:JAI SHREE RASAYAN UDYOG LTD	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00008/AM16/	RLA File :05/23/040/00317/AM15/	Lic.No/Date:0510392073 19.11.2014	Defer Date:30.09.2015
	Decision :D/L dated 29.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 30.09.2015.			

251	Case No.:8/14/83-ALC1/2014	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00494/AM15/	RLA File :03/95/040/00971/AM12/	Lic.No/Date:0310791251 20.11.2014	Defer Date:30.09.2015
	Decision :D/L dated 3.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 30.09.2015.			

252	Case No.:25/16/83-ALC1/2014	Party Name:CHEMCON SPECIALITY CHEMICALS P LTD	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00610/AM15/	RLA File :34/24/040/00211/AM15/	Lic.No/Date:3410040704 21.11.2014	Defer Date:30.09.2015
	Decision :D/L dated 25.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) Followed reminder dated 30.07.2015. Re-listed for 30.09.2015.			

253	Case No.:10/14/83-ALC1/2014	Party Name:SHIV SHAKTI TIMBER INDUSTRIES	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0910061296	Defer


 राजीव कुमार RAJIV KUMAR
 संयुक्त सहायक निदेशक/Joint DGFT
 निदेशक, वाणिज्य एवं उद्योग
 Directorate General of Foreign Trade
 बृहत्पुस्तक भवन/Equip. of Commerce
 प्लॉट, दिल्ली / New Delhi

	:01/83/050/00496/AM15/	:09/24/040/00478/AM15/	24.11.2014	Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			
254	Case No.:19/1/83-ALC1/2015	Party Name:ACMECHEM LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00019/AM16/	RLA File :02/24/040/00165/AM15/	Lic.No/Date:0210205219 24.11.2014	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

255	Case No.:26/1/83-ALC1/2015	Party Name:INTECH PHARMA PVT. LTD.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00026/AM16/	RLA File :05/23/040/00361/AM15/	Lic.No/Date:0510392160 26.11.2014	Defer Date:30.09.2015
	Decision : Comments awaited from Deptt. of C&PC (Chem Div) (AKA), The case is re-listed for 30.09.2015.			

256

Case No.:68/1/83-ALC1/2015	Party Name:SALEEM AHMAD & SONS	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Approved
HQ File :01/83/050/00068/AM16/	RLA File :33/24/040/00011/AM15/	Lic.No/Date:3310030144 27.11.2014	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/215/2015-TSW dated 26.08.2015, the Committee decided to approve the case as under :-			
Export Item:			
Sl. No	Item Description	Quantity (Kg.)	
1	Wooden Handicraft Table Lamp and Floor Lamp	10,000 set	
Import Item:			
Sl. No	Item Description	Quantity (Kg.)	
1	Relevant Lamp Holder Set of Wooden Handicrafts for Table lamp & Floor Lamp (One set in made of one Holder and one Plug with Wire)	Net to net	
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

257	Case No.:69/1/83-	Party Name:SALEEM	Meet No/Date:7/83-	Status:Case
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 राजू श्रीवास्तव RAJU SHIVASTAVA
 जंजुका बहाल/जनरल DGFT
 जंजुका बहाल/जनरल
 Director General of Foreign Trade
 जंजुका बहाल/जनरल
 New Delhi

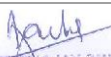
ALC1/2015	AHMAD & SONS	ALC1/2015 19.08.2015	Approved
HQ File :01/83/050/00069/AM16/	RLA File :33/24/040/00010/AM15/	Lic.No/Date:3310030142 27.11.2014	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/215/2015-TSW dated 26.08.2015, the Committee decided to approve the case as under :-			
Export Item:			
Sl. No	Item Description	Quantity (Kg.)	
1	Wooden Handicraft Table Lamp and Floor Lamp	20,500 set	
Import Item:			
Sl. No	Item Description	Quantity (Kg.)	
1	Relevant Holder Set of Wooden Handicrafts for Table lamp & Floor Lamp (One set in made of one Holder and one Plug with Wire)	Net to net	
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

258	Case No.:20/1/83-ALC1/2015	Party Name:KRISHI RASAYAN	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00020/AM16/	RLA File :02/24/040/00171/AM15/	Lic.No/Date:0210205247 28.11.2014	Defer Date:30.09.2015
Decision : D/L dated 29.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 30.09.2015.				

259	Case No.:74/1/83-ALC1/2015	Party Name:RASINO HERBS PVT. LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00853/AM15/	RLA File :03/95/040/00716/AM15/	Lic.No/Date:0310791617 02.12.2014	Defer Date:30.09.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.				

260	Case No.:25/1/83-ALC1/2015	Party Name:ACPL EXPORTS PVT.LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00025/AM16/	RLA File :05/23/040/00334/AM15/	Lic.No/Date:0510392242 02.12.2014	Defer Date:30.09.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP for providing the comments. U.O issued on 28.08.2015. The case is re-listed for 30.09.2015.				

261	Case No.:9/1/83-ALC1/2015	Party Name:BIC AUTO PVT.LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
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 राजीव कुमार RAJIV KUMAR
 जूनियर सहायक निदेशक/ Joint DGFT
 निदेशक कार्यालय परमिटिंग
 Directorate General of Foreign Trade
 प्रमुख निदेशक/Chief. of Commerce
 नई दिल्ली/ New Delhi

	HQ File :01/83/050/00009/AM16/	RLA File :05/23/040/00396/AM15/	Lic.No/Date:0510392276 03.12.2014	Defer Date:30.09.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.				

	Case No.:10/1/83-ALC1/2015	Party Name:NL-7 INDIA	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
262	HQ File :01/83/050/00010/AM16/	RLA File :05/24/040/00396/AM15/	Lic.No/Date:0510392274 03.12.2014	Defer Date:30.09.2015
Decision : D/L dated 12.06.2015 issued by DIPP. Followed reminder on 25.08.2015. The case is re-listed for 30.09.2015.				

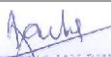
	Case No.:44/1/83-ALC1/2015	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
263	HQ File :01/83/050/00044/AM16/	RLA File :05/23/040/00399/AM15/	Lic.No/Date:0510392288 04.12.2014	Defer Date:30.09.2015
Decision : D/L dated 24.06.2015 issued by Deptt. of C&PC(PC. Div)(OPS). The case is re-listed for 30.09.2015.				

264

Case No.:46/1/83-ALC1/2015	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Approved
HQ File :01/83/050/00046/AM16/	RLA File :05/23/040/00400/AM15/	Lic.No/Date:0510392289 04.12.2014	Defer Date:
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/38/2015-PC-II dated 23.07.2015, the Committee decided to approve the case as under :-			
Name of Export Items (s)	Qty. in Kg	Name of Import Item (s)	Qty in Kg.
Phenolic Resins (Resol Type Liquid Containing solid resin content 50+/-2%)	1 kg.	Phenol	0.3926
		Paraformaldehyde	0.1450
		Caustic Potash	0.0670
		Silane (Silquest A-187/KBM 403/SI 902)	0.0020
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

	Case No.:47/1/83-ALC1/2015	Party Name:AVERY DENNISON (INDIA) PVT.LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
265	HQ File :01/83/050/00047/AM16/	RLA File :05/23/040/00357/AM15/	Lic.No/Date:0510392302 05.12.2014	Defer Date:30.09.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.				

266	Case No.:31/1/83-	Party	Meet No/Date:7/83-	Status:Case
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 राजीव कुमार RAJIV KUMAR
 जलसंधारण विभाग/Joint DGFT
 निर्यात विभाग, परमिट विभाग
 Directorate General of Foreign Trade
 सूचना विभाग/Dept. of Commerce
 नई दिल्ली/New Delhi

	ALC1/2015	Name:CHEMINOVA INDIA LIMITED	ALC1/2015 19.08.2015	Deferred
	HQ File :01/83/050/00031/AM16/	RLA File :03/94/040/00855/AM15/	Lic.No/Date:0310791772 08.12.2014	Defer Date:30.09.2015
	Decision :D/L dated 27.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 30.09.2015.			

	Case No.:30/1/83- ALC1/2015	Party Name:KALPATARU ORGANICS PVT. LTD.,	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
267	HQ File :01/83/050/00030/AM16/	RLA File :03/94/040/00844/AM15/	Lic.No/Date:0310791868 10.12.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC (Chem Div) (AKA). The case is re-listed for 30.09.2015.			

	Case No.:24/1/83- ALC1/2015	Party Name:PRABHU POLY COLOR LIMITED,	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
268	HQ File :01/83/050/00024/AM16/	RLA File :04/24/040/00215/AM15/	Lic.No/Date:0410159882 12.12.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC (PC Div) (OPS). The case is re-listed for 30.09.2015.			

	Case No.:50/1/83- ALC1/2015	Party Name:INTECH PHARMA PVT. LTD.,	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
269	HQ File :01/83/050/00050/AM16/	RLA File :05/23/040/00411/AM15/	Lic.No/Date:0510392409 15.12.2014	Defer Date:30.09.2015
	Decision :Comments awaited from Deptt. of C&PC (Chem Div) (AKA). The case is re-listed for 30.09.2015.			

	Case No.:52/1/83- ALC1/2015	Party Name:INDOTAN CHEMICALS LTD.,	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
270	HQ File :01/83/050/00052/AM16/	RLA File :02/24/040/00182/AM15/	Lic.No/Date:0210205337 15.12.2014	Defer Date:30.09.2015
	Decision :D/L dated 23.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 30.09.2015.			

	Case No.:71/1/83- ALC1/2015	Party Name:GUJARAT PARAFFINS PVT.LTD.,	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Approved
271	HQ File :01/83/050/00071/AM16/	RLA File :08/24/040/00387/AM13/	Lic.No/Date:0810134062 16.12.2014	Defer Date:
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/180/2015-TSW dated 25.08.2015, the Committee decided to approve the case as under :-			
	Export Item: Special Blended Wax (containing Paraffin Wax – 95% and Microcrystalline Wax-			


 राज कुमार RAJAT KUMAR
 जूनियर सहायक निदेशक/जूनियर डीजीए
 निदेशक सार्वजनिक पर्यावरण
 Director General of Foreign Trade
 सार्वजनिक निदेश/Chief, of Commerce
 नई दिल्ली / New Delhi

5%)

Quantity: 44 Kg

Import Items:

Sl. No.	Item Description	Qty recommended
1	Paraffin Wax	42.638 MT
2	Microcrystalline Wax	2.242 MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

272	Case No.:72/1/83-ALC1/2015	Party Name:N G MINCHEM PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Approved
	HQ File :01/83/050/00072/AM16/	RLA File :08/24/040/00344/AM15/	Lic.No/Date:0810134058 16.12.2014	Defer Date:
	Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/28/2015-PC-II dated 23.07.2015, the Committee decided to approve the case as under :-			
	Name of Export Items (s)	Qty. in Kg	Name of Import Item (s)	Qty in Kg.
	Pulverized Petcoke powder	1 kg.	Petroleum Coke	1.10
	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

273	Case No.:40/1/83-ALC1/2015	Party Name:NEELIKON FOOD DYES & CHEMICALS LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00040/AM16/	RLA File :03/95/040/00751/AM15/	Lic.No/Date:0310792134 18.12.2014	Defer Date:30.09.2015
	Decision :D/L dated 03.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 30.09.2015.			

274	Case No.:45/1/83-ALC1/2015	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00045/AM16/	RLA File :05/23/040/00427/AM15/	Lic.No/Date:0510392479 18.12.2014	Defer Date:30.09.2015
	Decision :D/L dated 22.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 30.09.2015.			

275	Case No.:49/1/83-ALC1/2015	Party Name:SOUTH INDIA BROMINE AND ALLIED CHEMICALS PVT. LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:3510044620	Defer


श्रीमान श्री राजेश कुमार शुक्ला
Joint DGFT
Director General of Foreign Trade
भारत सरकार, नई दिल्ली
Ministry of Commerce
New Delhi

	:01/83/050/00049/AM16/	:35/24/040/00023/AM15/	18.12.2014	Date:30.09.2015
Decision :D/L dated 28.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 30.09.2015.				

	Case No.:41/1/83-ALC1/2015	Party Name:SBL COLORTECH PRIVATE LIMITED.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
276	HQ File :01/83/050/00041/AM16/	RLA File :03/95/040/00774/AM15/	Lic.No/Date:0310792265 22.12.2014	Defer Date:30.09.2015
Decision :D/L dated 03.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 30.09.2015.				

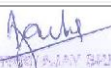
	Case No.:73/1/83-ALC1/2015	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
277	HQ File :01/83/050/00073/AM16/	RLA File :08/24/040/00339/AM15/	Lic.No/Date:0810134111 22.12.2014	Defer Date:30.09.2015
Decision :D/L dated 02.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 30.09.2015.				

	Case No.:2/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
278	HQ File :01/83/050/00416/AM16/	RLA File :17/24/040/00152/AM15/	Lic.No/Date:1710006008 23.12.2014	Defer Date:30.09.2015
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.				

	Case No.:14/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
279	HQ File :01/83/050/00428/AM16/	RLA File :17/24/040/00153/AM15/	Lic.No/Date:1710006009 23.12.2014	Defer Date:30.09.2015
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.				

	Case No.:6/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
280	HQ File :01/83/050/00420/AM16/	RLA File :17/24/040/00128/AM15/	Lic.No/Date:1710006010 24.12.2014	Defer Date:30.09.2015
Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.				

281	Case No.:23/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
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 राजीव कुमार RAJIV KUMAR
 जूनियर सहायक निदेशक/ Joint DGFT
 निदेशक कार्यालय परमिटिड ट्रेड
 Directorate General of Foreign Trade
 प्रमुख निदेश/Chief. of Commerce
 नई दिल्ली/ New Delhi

	HQ File :01/83/050/00437/AM16/	RLA File :17/24/040/00154/AM15/	Lic.No/Date:1710006011 24.12.2014	Defer Date:30.09.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.				

	Case No.:5/16/83-ALC1/2014	Party Name:J.D. JONES & CO. PVT. LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
282	HQ File :01/83/050/00590/AM15/	RLA File :02/24/040/00176/AM15/	Lic.No/Date:0210205393 29.12.2014	Defer Date:30.09.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.				

	Case No.:43/1/83-ALC1/2015	Party Name:SUPERLITE JOINTINGS PVT. LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
283	HQ File :01/83/050/00043/AM16/	RLA File :05/24/040/00294/AM15/	Lic.No/Date:0510392601 29.12.2014	Defer Date:30.09.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP for providing the comments. U.O issued on 14.08.2015. The case is re-listed for 30.09.2015.				

	Case No.:20/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
284	HQ File :01/83/050/00434/AM16/	RLA File :17/24/040/00160/AM15/	Lic.No/Date:1710006013 29.12.2014	Defer Date:30.09.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.				

	Case No.:25/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
285	HQ File :01/83/050/00439/AM16/	RLA File :17/24/040/00156/AM15/	Lic.No/Date:1710006017 30.12.2014	Defer Date:30.09.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.				

	Case No.:6/16/83-ALC1/2014	Party Name:SHIV SHAKTI TIMBER INDUSTRIES	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
286	HQ File :01/83/050/00591/AM15/	RLA File :09/24/040/00541/AM15/	Lic.No/Date:0910061467 31.12.2014	Defer Date:30.09.2015


 राजीव कुमार RAJIV KUMAR
 जलवायु वनस्पति विभाग/Joint DGFT
 निर्यात विभाग, पर्यावरण विभाग
 Directorate General of Foreign Trade
 वनस्पति विभाग/Dept. of Commerce
 नई दिल्ली/New Delhi

	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			
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287	Case No.:2/18/83-ALC1/2014	Party Name:TINA ORGANICS PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00691/AM15/	RLA File :05/24/040/00475/AM15/	Lic.No/Date:0510392726 07.01.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

288	Case No.:19/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00433/AM16/	RLA File :17/24/040/00161/AM15/	Lic.No/Date:1710006023 12.01.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

289	Case No.:5/5/83-ALC1/2015	Party Name:INTEGRATED FIRE PROTECTION PVT. LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00244/AM16/	RLA File :02/24/040/00200/AM15/	Lic.No/Date:0210205447 14.01.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 10.08.2015. The case is re-listed for 30.09.2015.			

290	Case No.:21/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00435/AM16/	RLA File :17/24/040/00165/AM15/	Lic.No/Date:1710006028 16.01.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

291	Case No.:22/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00436/AM16/	RLA File :17/24/040/00163/AM15/	Lic.No/Date:1710006026 16.01.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			


 राजीव कुमार RAJIV KUMAR
 जूनियर सहायक निदेशक/Deputy DGFT
 निदेशक कार्यालय परमिटिंग
 Directorate General of Foreign Trade
 प्रमुख निदेश/Chief. of Commerce
 नई दिल्ली/New Delhi

292	Case No.:1/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00415/AM16/	RLA File :17/24/040/00169/AM15/	Lic.No/Date:1710006031 19.01.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

293	Case No.:24/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00438/AM16/	RLA File :17/24/040/00168/AM15/	Lic.No/Date:1710006030 19.01.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

294	Case No.:5/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00419/AM16/	RLA File :17/24/040/00174/AM15/	Lic.No/Date:1710006036 20.01.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

295	Case No.:12/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00426/AM16/	RLA File :17/24/040/00171/AM15/	Lic.No/Date:1710006033 20.01.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

296	Case No.:16/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00430/AM16/	RLA File :17/24/040/00173/AM15/	Lic.No/Date:1710006035 20.01.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

397	Case No.:74/5/83-ALC1/2015	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00313/AM16/	RLA File :03/94/040/00950/AM15/	Lic.No/Date:0310793157 21.01.2015	Defer Date:30.09.2015


 श्रीमान श्री राजेश कुमार शुक्ला
 Joint DGFT
 Director General of Foreign Trade
 Ministry of Commerce
 New Delhi

	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 27.07.2015. The case is re-listed for 30.09.2015.			
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298	Case No.:3/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00417/AM16/	RLA File :17/24/040/00175/AM15/	Lic.No/Date:1710006037 21.01.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

299	Case No.:13/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00427/AM16/	RLA File :17/24/040/00181/AM15/	Lic.No/Date:1710006041 21.01.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

300	Case No.:17/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00431/AM16/	RLA File :17/24/040/00176/AM15/	Lic.No/Date:1710006038 21.01.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

301	Case No.:55/1/83-ALC1/2015	Party Name:PI INDUSTRIES LTD.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00055/AM16/	RLA File :13/24/040/00046/AM15/	Lic.No/Date:1310047769 22.01.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 31.07.2015. The case is re-listed for 30.09.2015.			

302	Case No.:81/2/83-ALC1/2015	Party Name:ASHA PENN COLOR PVT.LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Approved
	HQ File :01/83/050/00154/AM16/	RLA File :03/94/040/00989/AM15 /	Lic.No/Date:031079 3232 23.01.2015	Defer Date:
	Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/42/2015-PC-II dated 26.08.2015, the Committee decided to approve the case as under :-			


 राजीव कुमार RAJIV KUMAR
 जूनियर सहायक निदेशक/Joint DGFT
 निदेशक कार्यालय, परमिट विभाग
 Directorate General of Foreign Trade
 सूचनाएं विभाग/Dept. of Commerce
 नई दिल्ली/New Delhi

Name of Export Items (s)	Qty. in Kg	Name of Import Item (s)	Qty in Kg.
CELLULOSE ACETATE BUTYRATE PIGMENTED CHIPS NET CONTENT ; 1) RESIN NAMELY CELLULOSE ACETATE BUTYRATE RESIN: 4,650000KG 2) RELEVANT INORGA-NIC PIGMENTS: 2,625.000 KG 3) ALKYL SULPHONATE BASED SOLUTION (ADDITIVE CONTENT 13.64%): 225.000 KILOGRAM	ONE	RESIN NAMELY CELLULOSE ACETATE BUTYRATE RESIN	0.6203
		RELEVANT INORGANIC PIGMENT	0.3502
		ALKYL SULPHONATE BASED SOLUTION (ADDITIVE CONTENT 13.64%	0.0600

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

303	Case No.:72/5/83-ALC1/2015	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00311/AM16/	RLA File :03/94/040/00993/AM15/	Lic.No/Date:0310793280 23.01.2015	Defer Date:30.09.2015
	Decision :D/L dated 19.08.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 30.09.2015.			

304	Case No.:75/5/83-ALC1/2015	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00314/AM16/	RLA File :03/94/040/00967/AM15/	Lic.No/Date:0310793277 23.01.2015	Defer Date:30.09.2015
	Decision :D/L dated 13.08.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 30.09.2015.			

305	Case No.:91/5/83-ALC1/2015	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00330/AM16/	RLA File :29/24/040/00012/AM15/	Lic.No/Date:2910025194 23.01.2015	Defer Date:30.09.2015
	Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

306	Case No.:73/5/83-ALC1/2015	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00312/AM16/	RLA File :03/94/040/01000/AM15/	Lic.No/Date:0310793300 27.01.2015	Defer Date:30.09.2015
	Decision :D/L dated 19.08.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 30.09.2015.			


 राजीव कुमार RAJIV KUMAR
 अध्यक्ष, वस्तु निर्यात/ Joint DGFT
 निर्यात विभाग, परमिट विभाग
 Directorate General of Foreign Trade
 निर्यात विभाग/ Deptt. of Commerce
 नई दिल्ली/ New Delhi

307	Case No.:81/18/83-ALC1/2014	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00770/AM15/	RLA File :30/24/040/00050/AM15/	Lic.No/Date:3010103352 28.01.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 13.07.2015. The case is re-listed for 30.09.2015.			

308	Case No.:86/18/83-ALC1/2014	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00775/AM15/	RLA File :04/24/040/00267/AM15/	Lic.No/Date:0410160087 30.01.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 8.5.2015. The case is re-listed for 30.09.2015.			

309	Case No.:82/2/83-ALC1/2015	Party Name:ASHA PENN COLOR PVT.LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Approved											
	HQ File :01/83/050/00155/AM16/	RLA File :03/94/040/00875/AM15/	Lic.No/Date:0310793543 03.02.2015	Defer Date:											
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/42/2015-PC-II dated 26.08.2015, the Committee decided to approve the case as under :-														
	<table><tr><td>Name of Export Items (s)</td><td>Qty. in Kg</td><td>Name of Import Item (s)</td><td>Qty in Kg.</td></tr><tr><td rowspan="3">CELLULOSE ACETATE BUTYRATE PIGMENTED CHIPS NET CONTENT ; 1) RESIN AMELY CELLULOSE ACETATE BUTYRATE RESIN: 9300.000 KILOGRAM 2) RELEVANT INORGANIC PIGMENTS: 5250.000 KG 3) ALKYL SULPHONATE BASED SOLUTION (ADDITIVE CONTENT 13.64%):450.000 KILOGRAM</td><td rowspan="3">One kg</td><td>RESIN NAMELY CELLULOSE ACETATE BUTYRATE RESIN</td><td>0.6203</td></tr><tr><td>RELEVANT INORGANIC PIGMENT</td><td>0.3502</td></tr><tr><td>ALKYL SULPHONATE BASED SOLUTION (ADDITIVE CONTENT 13.64%)</td><td>0.0300</td></tr></table>				Name of Export Items (s)	Qty. in Kg	Name of Import Item (s)	Qty in Kg.	CELLULOSE ACETATE BUTYRATE PIGMENTED CHIPS NET CONTENT ; 1) RESIN AMELY CELLULOSE ACETATE BUTYRATE RESIN: 9300.000 KILOGRAM 2) RELEVANT INORGANIC PIGMENTS: 5250.000 KG 3) ALKYL SULPHONATE BASED SOLUTION (ADDITIVE CONTENT 13.64%):450.000 KILOGRAM	One kg	RESIN NAMELY CELLULOSE ACETATE BUTYRATE RESIN	0.6203	RELEVANT INORGANIC PIGMENT	0.3502	ALKYL SULPHONATE BASED SOLUTION (ADDITIVE CONTENT 13.64%)
Name of Export Items (s)	Qty. in Kg	Name of Import Item (s)	Qty in Kg.												
CELLULOSE ACETATE BUTYRATE PIGMENTED CHIPS NET CONTENT ; 1) RESIN AMELY CELLULOSE ACETATE BUTYRATE RESIN: 9300.000 KILOGRAM 2) RELEVANT INORGANIC PIGMENTS: 5250.000 KG 3) ALKYL SULPHONATE BASED SOLUTION (ADDITIVE CONTENT 13.64%):450.000 KILOGRAM	One kg	RESIN NAMELY CELLULOSE ACETATE BUTYRATE RESIN	0.6203												
		RELEVANT INORGANIC PIGMENT	0.3502												
		ALKYL SULPHONATE BASED SOLUTION (ADDITIVE CONTENT 13.64%)	0.0300												
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.															

310	Case No.:70/5/83-ALC1/2015	Party Name:CHAMPION DAI-ICHI TECHNOLOGIES INDIA LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00309/AM16/	RLA File :03/94/040/00886/AM15/	Lic.No/Date:0310793545 03.02.2015	Defer Date:30.09.2015
	Decision : The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 27.07.2015. The case is re-listed for 30.09.2015.			


 राजीव कुमार RAJIV KUMAR
 जंजुका, नया दिल्ली-110019/Jankar, New Delhi-110019
 निदेशक, वाणिज्य एवं व्यापार
 Director General of Foreign Trade
 निदेशक, निर्यात/Export, Ministry of Commerce
 नई दिल्ली / New Delhi

311	Case No.:71/5/83-ALC1/2015	Party Name:CHAMPION DAI-ICHI TECHNOLOGIES INDIA LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00310/AM16/	RLA File :03/94/040/00885/AM15/	Lic.No/Date:0310793544 03.02.2015	Defer Date:30.09.2015
	Decision : The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 27.07.2015. The case is re-listed for 30.09.2015.			

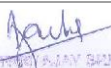
312	Case No.:7/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00421/AM16/	RLA File :17/24/040/00183/AM15/	Lic.No/Date:1710006045 04.02.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

313	Case No.:9/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00423/AM16/	RLA File :17/24/040/00182/AM15/	Lic.No/Date:1710006044 04.02.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 21.09.2015. The case is re-listed for 30.09.2015.			

314	Case No.:67/5/83-ALC1/2015	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00306/AM16/	RLA File :03/94/040/00913/AM15/	Lic.No/Date:0310793621 05.02.2015	Defer Date:30.09.2015
	Decision : The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 28.07.2015. The case is re-listed for 30.09.2015.			

315	Case No.:68/5/83-ALC1/2015	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00307/AM16/	RLA File :03/94/040/01029/AM15/	Lic.No/Date:0310793623 05.02.2015	Defer Date:30.09.2015
	Decision : The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 28.07.2015. The case is re-listed for 30.09.2015.			

316	Case No.:69/5/83-ALC1/2015	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00308/AM16/	RLA File :03/94/040/01028/AM15/	Lic.No/Date:0310793622 05.02.2015	Defer Date:30.09.2015
	Decision : The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 28.07.2015. The case is re-listed for 30.09.2015.			


 राजीव कुमार RAJIV KUMAR
 जूनियर सहायक निदेशक/Joint DGFT
 निदेशक कार्यालय, परमिट विभाग
 Directorate General of Foreign Trade
 प्रमुख निदेशक/Chief, of Commerce
 नई दिल्ली / New Delhi

317	Case No.:10/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00424/AM16/	RLA File :17/24/040/00184/AM15/	Lic.No/Date:1710006046 10.02.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 21.09.2015. The case is re-listed for 30.09.2015.			

318	Case No.:66/5/83-ALC1/2015	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00305/AM16/	RLA File :03/94/040/01051/AM15/	Lic.No/Date:0310793765 11.02.2015	Defer Date:30.09.2015
	Decision : The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 28.07.2015. The case is re-listed for 30.09.2015.			

319	Case No.:8/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00422/AM16/	RLA File :17/24/040/00190/AM15/	Lic.No/Date:1710006052 13.02.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

320	Case No.:77/5/83-ALC1/2015	Party Name:UNIJULES LIFE SCIENCES LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00316/AM16/	RLA File :03/95/040/00959/AM15/	Lic.No/Date:0310793895 16.02.2015	Defer Date:30.09.2015
	Decision : The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 27.07.2015. The case is re-listed for 30.09.2015.			

321	Case No.:59/5/83-ALC1/2015	Party Name:ROSSARI BIOTECH LTD	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00298/AM16/	RLA File :03/95/040/00906/AM15/	Lic.No/Date:0310793927 18.02.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 10.08.2015. The case is re-listed for 30.09.2015.			

322	Case No.:82/5/83-ALC1/2015	Party Name:SMOOTHLINE WRITING INSTRUMENTS PVT. LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0310793998	Defer


 राजीव कुमार RAJIV KUMAR
 जूनियर सहायक निदेशक/Joint DGFT
 निदेशक कार्यालय, परमिट विभाग
 Directorate General of Foreign Trade
 प्रमुख निदेशक/Chief, of Commerce
 नई दिल्ली / New Delhi

	:01/83/050/00321/AM16/	:03/95/040/00949/AM15/	19.02.2015	Date:30.09.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for wants of information from the firm. D/L dated 20.08.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 30.09.2015.				

323	Case No.:83/5/83-ALC1/2015	Party Name:SMOOTHLINE WRITING INSTRUMENTS PVT. LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00322/AM16/	RLA File :03/95/040/00950/AM15/	Lic.No/Date:0310793999 19.02.2015	Defer Date:30.09.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for wants of information from the firm. D/L dated 20.08.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 30.09.2015.				

324	Case No.:11/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00425/AM16/	RLA File :17/24/040/00192/AM15/	Lic.No/Date:1710006054 19.02.2015	Defer Date:30.09.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.				

325	Case No.:1/5/83-ALC1/2015	Party Name:PRAVIN CHHAPERIA MR(PROP.M/S.CHHAPERI A INTL CO)	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00240/AM16/	RLA File :07/24/040/00410/AM15/	Lic.No/Date:071010767 6 20.02.2015	Defer Date:30.09.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP for providing the comments. U.O issued on 10.08.2015. The case is re-listed for 30.09.2015.				

326	Case No.:20/5/83-ALC1/2015	Party Name:SATYAM POLY PLAST	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00259/AM16/	RLA File :13/24/040/00051/AM15/	Lic.No/Date:1310047794 20.02.2015	Defer Date:30.09.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 10.08.2015. The case is re-listed for 30.09.2015.				

327	Case No.:21/5/83-ALC1/2015	Party Name:SATYAM POLY PLAST	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00260/AM16/	RLA File :13/24/040/00050/AM15/	Lic.No/Date:1310047795 20.02.2015	Defer Date:30.09.2015


 राजीव कुमार RAJIV KUMAR
 जूनियर सहायक निदेशक
 निदेशक जनरल, पर्यटन विभाग
 Directorate General of Foreign Trade
 प्रमुख निदेशक/Chief, of Commerce
 नई दिल्ली / New Delhi

	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 10.08.2015. The case is re-listed for 30.09.2015.			
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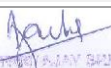
328	Case No.:89/5/83-ALC1/2015	Party Name:UNITOP CHEMICALS PVT. LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00328/AM16/	RLA File :03/95/040/00954/AM15/	Lic.No/Date:0310794024 20.02.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

329	Case No.:41/5/83-ALC1/2015	Party Name:SONGWON SPECIALTY CHEMICALS INDIA PVT. LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00280/AM16/	RLA File :34/24/040/00307/AM15/	Lic.No/Date:3410040977 23.02.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 10.08.2015. The case is re-listed for 30.09.2015.			

330	Case No.:64/5/83-ALC1/2015	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00303/AM16/	RLA File :03/94/040/01096/AM15/	Lic.No/Date:0310794058 23.02.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 05.08.2015. The case is re-listed for 30.09.2015.			

331	Case No.:87/5/83-ALC1/2015	Party Name:AIMCO PESTICIDES LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00326/AM16/	RLA File :03/94/040/01099/AM15/	Lic.No/Date:0310794059 23.02.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

332	Case No.:1/18/83-ALC1/2014	Party Name:ITC LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00690/AM15/	RLA File :09/24/040/00658/AM15/	Lic.No/Date:0910061644 24.02.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 05.08.2015. The case is re-listed for 30.09.2015.			


 राजीव कुमार RAJIV KUMAR
 जूनियर सहायक निदेशक/ Joint DGFT
 निदेशक कार्यालय परामर्श विभाग
 Directorate General of Foreign Trade
 प्रमुख निदेशक/Chief, of Commerce
 नई दिल्ली/ New Delhi

	Case No.:65/5/83-ALC1/2015	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
333	HQ File :01/83/050/00304/AM16/	RLA File :03/94/040/00890/AM15/	Lic.No/Date:0310794116 24.02.2015	Defer Date:30.09.2015
Decision : The application has been referred Deptt. of C&PC (Chem Div) (AKA) for providing the comments. U.O issued on 05.08.2015. The case is re-listed for 30.09.2015.				

	Case No.:88/5/83-ALC1/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
334	HQ File :01/83/050/00327/AM16/	RLA File :03/95/040/00870/AM15/	Lic.No/Date:0310794095 24.02.2015	Defer Date:30.09.2015
Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 05.08.2015. The case is re-listed for 30.09.2015.				

	Case No.:22/5/83-ALC1/2015	Party Name:M.G.POLYBLENDS	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
335	HQ File :01/83/050/00261/AM16/	RLA File :05/24/040/00521/AM15/	Lic.No/Date:0510393354 25.02.2015	Defer Date:30.09.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 03.08.2015. The case is re-listed for 30.09.2015.				

	Case No.:63/5/83-ALC1/2015	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
336	HQ File :01/83/050/00302/AM16/	RLA File :03/94/040/01113/AM15/	Lic.No/Date:0310794148 25.02.2015	Defer Date:30.09.2015
Decision : D/L dated 19.08.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . The case is re-listed for 30.09.2015.				

	Case No.:87/18/83-ALC1/2014	Party Name:ADITYA SYNTHETIC	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
337	HQ File :01/83/050/00776/AM15/	RLA File :08/24/040/00444/AM15/	Lic.No/Date:0810134678 26.02.2015	Defer Date:30.09.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 8.5.2015. The case is re-listed for 30.09.2015.				

338	Case No.:23/5/83-ALC1/2015	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Approved
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 राजीव कुमार RAJIV KUMAR
 जंजीर निदेशक/जंजीर DGFT
 निदेशक निदेशक
 Directorate General of Foreign Trade
 जंजीर निदेशक/Dir. of Commerce
 नई दिल्ली / New Delhi

HQ File :01/83/050/00262/AM16/	RLA File :05/24/040/00570/AM15/	Lic.No/Date:0510393389 26.02.2015	Defer Date:
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Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/25/2015-TSW dated 25.08.2015, the Committee decided to approve the case as under :-

Export Item : Cracked Heal Repair Cream K+

Quantity : 80,000 Kg

Import Items :

S. No.	Item Description	Quantity recommended
1.	Tegosoft DO (Decyl Oleate)	7135.461 Kg
2	Dehymulsf	7939.540 Kg
3	Dragosantol 100 (Bisabolol)	80.400 Kg
4	Cynergy TK	80.400 Kg
5	Vitamin E Acetate (Tocopheryl Acetate)	80.400 Kg
6	Xiameter PMX200 Silicone Fluid 100CS (Dimethicone DC-200, 100cSt)	7135.461 Kg
7	Paraffin Wax 60-63	1608.000 Kg
8	Drieline PF	80.400 Kg
9	Medilan Super (Lanolin)	4000.000 Kg
10	D-Panthenol USP	562.800 Kg
11	White Pet Jally BP (Was BP-EP silikonene 783-L) (White Soft Paraffin)	4020.000 Kg
12	Carbopol-Ultrez 10 (Carbomer Ultrez 10)	281.401 Kg
13	Euxyl K340	804.000 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

339	Case No.:26/5/83-ALC1/2015	Party Name:U.V.RESINS PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00265/AM16/	RLA File :56/24/040/00020/AM15/	Lic.No/Date:5610004554 27.02.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 05.08.2015. The case is re-listed for 30.09.2015.			

340	Case No.:39/5/83-ALC1/2015	Party Name:A. SCHULMAN PLASTICS INDIA PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00278/AM16/	RLA File :34/24/040/00308/AM15/	Lic.No/Date:3410040993 27.02.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 14.08.2015. The case is re-listed for 30.09.2015.			

341	Case No.:60/5/83-ALC1/2015	Party Name:KIM CHEMICALS LTD.	Meet No/Date:7/83-ALC1/2015	Status:Case Deferred
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 राजू श्रीवास्तव / RAJU SHIVASTAVA
 जूनियर सहायक निदेशक / Joint DGFT
 निदेशक कार्यालय, परमिट विभाग
 Directorate General of Foreign Trade
 सूचनाएं विभाग / Dept. of Commerce
 नई दिल्ली / New Delhi

			19.08.2015	
	HQ File :01/83/050/00299/AM16/	RLA File :03/94/040/01072/AM15/	Lic.No/Date:0310794251 27.02.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 10.08.2015. The case is re-listed for 30.09.2015.			

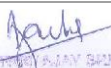
	Case No.:61/5/83- ALC1/2015	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
342	HQ File :01/83/050/00300/AM16/	RLA File :29/24/040/00014/AM15/	Lic.No/Date:2910025200 27.02.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 10.08.2015. The case is re-listed for 30.09.2015.			

	Case No.:53/7/83- ALC1/2015	Party Name:ASAHI INDIA GLASS LTD	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
343	HQ File :01/83/050/00467/AM16/	RLA File :03/94/040/00697/AM14/	Lic.No/Date:0310794287 02.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

	Case No.:15/5/83- ALC1/2015	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
344	HQ File :01/83/050/00254/AM16/	RLA File :05/23/040/00540/AM15/	Lic.No/Date:0510393441 03.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 03.08.2015. The case is re-listed for 30.09.2015.			

	Case No.:25/5/83- ALC1/2015	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
345	HQ File :01/83/050/00264/AM16/	RLA File :30/24/040/00059/AM15/	Lic.No/Date:3010103393 03.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 03.08.2015. The case is re-listed for 30.09.2015.			

	Case No.:105/7/83- ALC1/2015	Party Name:HF METAL ART PVT. LTD.,	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
346	HQ File :01/83/050/00519/AM16/	RLA File :13/24/040/00052/AM15/	Lic.No/Date:1310047807 03.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP			


 राजीव कुमार RAJIV KUMAR
 जूनियर सहायक निदेशक जूट
 निदेशक कार्यालय परामर्श
 Directorate General of Foreign Trade
 प्रमुख निदेश/Chief of Commerce
 नई दिल्ली / New Delhi

	(2009-2014). The case is re-listed for 30.09.2015.
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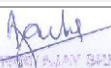
347	Case No.:6/5/83-ALC1/2015	Party Name:COOKSON INDIA PVT. LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00245/AM16/	RLA File :04/24/040/00018/AM15/	Lic.No/Date:0410160223 04.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 10.08.2015. The case is re-listed for 30.09.2015.			

348	Case No.:18/5/83-ALC1/2015	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00257/AM16/	RLA File :08/24/040/00407/AM15/	Lic.No/Date:0810134728 04.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 03.08.2015. The case is re-listed for 30.09.2015.			

349	Case No.:42/5/83-ALC1/2015	Party Name:ATLANTIC CARE CHEMICALS	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00281/AM16/	RLA File :10/24/040/00125/AM15/	Lic.No/Date:1010059047 04.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 10.08.2015. The case is re-listed for 30.09.2015.			

350	Case No.:19/5/83-ALC1/2015	Party Name:J K PARAS POLYCOATS LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00258/AM16/	RLA File :05/23/040/00535/AM15/	Lic.No/Date:0510393491 05.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 03.08.2015. The case is re-listed for 30.09.2015.			

351	Case No.:79/5/83-ALC1/2015	Party Name:CLASSIC MARBLE COMPANY PVT LTD	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Approved
	HQ File :01/83/050/00318/AM16/	RLA File :03/94/040/01125/AM15/	Lic.No/Date:0310794441 09.03.2015	Defer Date:
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/52/2015-TSW dated 28.07.2015, the Committee decided to approve the case as under :- Export Item : Polished/Unpolished Artificial/Agglomerated Marble Slab & Tiles (Containing 7.9% of Polyester Resin)			


 राजीव कुमार RAJIV KUMAR
 जंशुका महामंडळी/Joint DGFT
 निर्यात व्यापार प्रशासिका
 Directorate General of Foreign Trade
 प्रमुख निर्यात/Chief of Commerce
 नई दिल्ली/New Delhi

Quantity : 1 MT

Import Items :

S. No.	Item Description	Quantity recommended
1	Unsaturated Polyester Resin	0.10349 MT
2	Pigments	0.00493 MT (upto 2% of FOB value of export)
3	Catalysts	0.001512 MT (upto 2% of FOB value of export)

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

352	Case No.:70/7/83-ALC1/2015	Party Name:K.PATEL CHEMO PHARMA PVT LTD	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00484/AM16/	RLA File :03/94/040/01119/AM15/	Lic.No/Date:0310794422 09.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

353	Case No.:57/5/83-ALC1/2015	Party Name:FITWEL GASKET COMPANY (INDIA) PVT. LTD.	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00296/AM16/	RLA File :31/83/040/00251/AM15/	Lic.No/Date:3110065314 10.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 27.07.2015. The case is re-listed for 30.09.2015.			

354	Case No.:56/7/83-ALC1/2015	Party Name:PANAMA PETROCHEM LTD.	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00470/AM16/	RLA File :03/95/040/00893/AM15/	Lic.No/Date:0310794477 10.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

355	Case No.:57/7/83-ALC1/2015	Party Name:PARAMOUNT MINERALS & CHEMICALS LIMITED	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00471/AM16/	RLA File :03/95/040/00987/AM15/	Lic.No/Date:0310794484 10.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			


Rajiv Kumar
Joint DGFT
Director General of Foreign Trade
Ministry of Commerce
New Delhi

356	Case No.:59/7/83-ALC1/2015	Party Name:PARAM WOOD MOULDING PVT. LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00473/AM16/	RLA File :03/95/040/00854/AM15/	Lic.No/Date:0310794494 10.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(PC Div)(OPS) for providing the comments. U.O issued on 10.09.2015. The case is re-listed for 30.09.2015.			

357	Case No.:7/5/83-ALC1/2015	Party Name:HOSLEY INDIA PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00246/AM16/	RLA File :05/23/040/00545/AM15/	Lic.No/Date:0510393508 11.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 10.08.2015. The case is re-listed for 30.09.2015.			

358	Case No.:40/5/83-ALC1/2015	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00279/AM16/	RLA File :08/24/040/00361/AM15/	Lic.No/Date:0810134771 11.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 14.08.2015. The case is re-listed for 30.09.2015.			

359	Case No.:51/5/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00290/AM16/	RLA File :17/24/040/00202/AM15/	Lic.No/Date:1710006065 11.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 29.07.2015. The case is re-listed for 30.09.2015.			

360	Case No.:58/7/83-ALC1/2015	Party Name:MICRO INKS PRIVATE LIMITED.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00472/AM16/	RLA File :03/95/040/00997/AM15/	Lic.No/Date:0310794509 11.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 10.09.2015. The case is re-listed for 30.09.2015.			

361	Case No.:11/5/83-ALC1/2015	Party Name:KRISHI RASAYAN EXPORTS PVT. LTD.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0210205632	Defer


 राजीव कुमार RAJIV KUMAR
 जंजिरा वहायत-मन्त्री/Joint DGFT
 निर्यात विभाग, परमिटिड
 Directorate General of Foreign Trade
 बहामन विभाग/Dept. of Commerce
 नई दिल्ली/New Delhi

	:01/83/050/00250/AM16/	:02/24/040/00232/AM15/	12.03.2015	Date:30.09.2015
Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 03.08.2015. The case is re-listed for 30.09.2015.				

362	Case No.:54/5/83-ALC1/2015	Party Name:CYTECH COATING PVT.LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00293/AM16/	RLA File :52/24/040/00070/AM15/	Lic.No/Date:5210041461 12.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP for providing the comments. U.O issued on 10.08.2015. The case is re-listed for 30.09.2015.			

363	Case No.:58/5/83-ALC1/2015	Party Name:PI INDUSTRIES LTD.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00297/AM16/	RLA File :13/24/040/00053/AM15/	Lic.No/Date:1310047811 12.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

364	Case No.:8/5/83-ALC1/2015	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00247/AM16/	RLA File :05/23/040/00564/AM15/	Lic.No/Date:0510393568 13.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 10.08.2015. The case is re-listed for 30.09.2015.			

365	Case No.:9/5/83-ALC1/2015	Party Name:AVERY DENNISON (INDIA) PVT.LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00248/AM16/	RLA File :05/23/040/00539/AM15/	Lic.No/Date:0510393559 13.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP for providing the comments. U.O issued on 28.08.2015. The case is re-listed for 30.09.2015.			

366	Case No.:10/5/83-ALC1/2015	Party Name:BEE CHEMS	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00249/AM16/	RLA File :06/24/040/00037/AM15/	Lic.No/Date:0610038091 13.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 03.08.2015. The case is re-listed for 30.09.2015.			


 राज कुमार RAJAT KUMAR
 जूनियर सहायक निदेशक/Joint DGFT
 निदेशक जनरल, परविनिवेशन
 Directorate General of Foreign Trade
 प्रमुख निदेशक/Chief, of Commerce
 नई दिल्ली / New Delhi

367	Case No.:17/5/83-ALC1/2015	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00256/AM16/	RLA File :05/23/040/00565/AM15/	Lic.No/Date:0510393569 13.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 03.08.2015. The case is re-listed for 30.09.2015.			

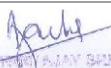
368	Case No.:84/5/83-ALC1/2015	Party Name:PHILLIPS CARBON BLACK LTD	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00323/AM16/	RLA File :02/24/040/00210/AM15/	Lic.No/Date:0210205640 16.03.2015	Defer Date:30.09.2015
	Decision : D/L dated 22.07.2015 issued by DIPP. The case is re-listed for 30.09.2015.			

368	Case No.:54/7/83-ALC1/2015	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00468/AM16/	RLA File :03/94/040/01150/AM15/	Lic.No/Date:0310794613 16.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

369	Case No.:60/7/83-ALC1/2015	Party Name:PAPER PLUS CORPORATION	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00474/AM16/	RLA File :03/95/040/01036/AM15/	Lic.No/Date:0310794586 16.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP for providing the comments. U.O issued on 10.09.2015. The case is re-listed for 30.09.2015.			

371	Case No.:24/5/83-ALC1/2015	Party Name:CHEMICO CHEMICALS PVT LTD	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00263/AM16/	RLA File :05/23/040/00567/AM15/	Lic.No/Date:0510393617 18.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

372	Case No.:62/5/83-ALC1/2015	Party Name:SHRI RAM SWITCHGEARS PVT. LTD.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00301/AM16/	RLA File :11/24/040/00015/AM15/	Lic.No/Date:1110028131 18.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP for providing the comments. U.O issued on 14.08.2015. The			


 राजीव कुमार RAJIV KUMAR
 जूनियर सहायक निदेशक/Joint DGFT
 निदेशक कार्यालय, परराष्ट्र व्यापार
 Directorate General of Foreign Trade
 बहुराष्ट्र विभाग/Dept. of Commerce
 नई दिल्ली/New Delhi

	case is re-listed for 30.09.2015.
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373	Case No.:55/7/83-ALC1/2015	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00469/AM16/	RLA File :03/94/040/01155/AM15/	Lic.No/Date:0310794659 18.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

374	Case No.:45/5/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00284/AM16/	RLA File :17/24/040/00207/AM15/	Lic.No/Date:1710006069 19.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

375	Case No.:46/5/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00285/AM16/	RLA File :17/24/040/00208/AM15/	Lic.No/Date:1710006070 19.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

376	Case No.:49/5/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00288/AM16/	RLA File :17/24/040/00209/AM15/	Lic.No/Date:1710006071 19.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 29.07.2015. The case is re-listed for 30.09.2015.			

377	Case No.:50/5/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00289/AM16/	RLA File :17/24/040/00206/AM15/	Lic.No/Date:1710006068 19.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 29.07.2015. The case is re-listed for 30.09.2015.			

378	Case No.:55/5/83-	Party Name:RUSHABH	Meet No/Date:7/83-	Status:Case
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 राजेश कुमार शुक्ल / RAJESH SHUKLA
 जंजिरा वहायत/ Joint DGFT
 निदेश कार्यालय, परमिटिंग
 Directorate General of Foreign Trade
 प्रमुख निदेश/Chief, of Commerce
 नई दिल्ली / New Delhi

ALC1/2015	INVESTMENT PVT. LTD.	ALC1/2015 19.08.2015	Approved																					
HQ File :01/83/050/00294/AM16/	RLA File :31/83/040/00261/AM15/	Lic.No/Date:3110065342 19.03.2015	Defer Date:																					
Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/64/2015-TSW dated 25.08.2015, the Committee decided to approve the case as under :-																								
Export Item:																								
<table><tr><th>S. No.</th><th>Item Description</th><th>Quantity (Kg.)</th></tr><tr><td>1.</td><td>Phone Card / Scratch Card (paper based) of paper board of specifical GSM</td><td>1 Kg</td></tr></table>				S. No.	Item Description	Quantity (Kg.)	1.	Phone Card / Scratch Card (paper based) of paper board of specifical GSM	1 Kg															
S. No.	Item Description	Quantity (Kg.)																						
1.	Phone Card / Scratch Card (paper based) of paper board of specifical GSM	1 Kg																						
Import Items :																								
<table><tr><th>S. No.</th><th>Item Description</th><th>Quantity recommended</th></tr><tr><td>1</td><td>Paper Board 190 to 550 GSM (Relevant)</td><td>1.20 Kg/ Kg content in export product</td></tr><tr><td>2</td><td>Printing Ink UV</td><td>0.0351 Kg</td></tr><tr><td>3</td><td>Varnish UV</td><td>0.0053 Kg</td></tr><tr><td>4</td><td>CTC Ink SJ-500 Standard</td><td>0.000185 Kg</td></tr><tr><td>5</td><td>UV Lamps 2KV-12KV</td><td>0.000142 nos</td></tr><tr><td>6.</td><td>Photopolymer Printing Plates/ Photo sensitive Relief Printing Plate WF 95 DII</td><td>0.00127 nos</td></tr></table>				S. No.	Item Description	Quantity recommended	1	Paper Board 190 to 550 GSM (Relevant)	1.20 Kg/ Kg content in export product	2	Printing Ink UV	0.0351 Kg	3	Varnish UV	0.0053 Kg	4	CTC Ink SJ-500 Standard	0.000185 Kg	5	UV Lamps 2KV-12KV	0.000142 nos	6.	Photopolymer Printing Plates/ Photo sensitive Relief Printing Plate WF 95 DII	0.00127 nos
S. No.	Item Description	Quantity recommended																						
1	Paper Board 190 to 550 GSM (Relevant)	1.20 Kg/ Kg content in export product																						
2	Printing Ink UV	0.0351 Kg																						
3	Varnish UV	0.0053 Kg																						
4	CTC Ink SJ-500 Standard	0.000185 Kg																						
5	UV Lamps 2KV-12KV	0.000142 nos																						
6.	Photopolymer Printing Plates/ Photo sensitive Relief Printing Plate WF 95 DII	0.00127 nos																						
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.																								

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Case No.: 56/5/83-ALC1/2015	Party Name:RUSHABH INVESTMENT PVT. LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status: Case Approved
HQ File :01/83/050/00295/AM16/	RLA File :31/83/040/00260/AM15/	Lic.No/Date:3110065343 19.03.2015	Defer Date:
Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/64/2015-TSW dated 25.08.2015, the Committee decided to approve the case as under :-			
Export Item:			
S. No.	Item Description	Quantity (Kg.)	
1.	Phone Card / Scratch Card (paper based) of paper board of specific GSM	1 Kg	
Import Items :			
S. No.	Item Description	Quantity recommended	
1	Paper Board 190 to 550 GSM (Relevant)	1.20 Kg/ Kg content in export product	


 राजत कुमार RAJAT KUMAR
 जंजिरा वहायत/Joint DGFT
 निदेशक जनरल परविशेषण
 Directorate General of Foreign Trade
 जंजिरा विभाग/Dept. of Commerce
 नई दिल्ली / New Delhi

2	Printing Ink UV	0.0351 Kg
3	Varnish UV	0.0053 Kg
4	CTC Ink SJ-500 Standard	0.000185 Kg
5	UV Lamps 2KV-12KV	0.000142 nos
6.	Photopolymer Printing Plates/ Photo sensitive Relief Printing Plate WF 95 DII	0.00127 nos
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.		

380	Case No.:46/7/83-ALC1/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00460/AM16/	RLA File :09/24/040/00699/AM15/	Lic.No/Date:0910061729 19.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

381	Case No.:16/5/83-ALC1/2015	Party Name:SILVERLINE TAPES MFG. PVT. LTD.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00255/AM16/	RLA File :02/24/040/00234/AM15/	Lic.No/Date:0210205663 20.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP for providing the comments. U.O issued on 03.08.2015. The case is re-listed for 130.09.2015.			

382	Case No.:30/5/83-ALC1/2015	Party Name:GIRDHARS INTERNATIONAL	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00269/AM16/	RLA File :05/23/040/00576/AM15/	Lic.No/Date:0510393672 20.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP for providing the comments. U.O issued on 28.08.2015. The case is re-listed for 30.09.2015.			

383	Case No.:51/7/83-ALC1/2015	Party Name:SHIV SHAKTI TIMBER INDUSTRIES	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00465/AM16/	RLA File :09/24/040/00702/AM15/	Lic.No/Date:0910061738 20.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

384	Case No.:47/5/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015	Status:Case Deferred
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 राजीव कुमार RAJIV KUMAR
 अध्यक्ष, वस्तु विभाग/Joint DGFT
 निदेशक, बाह्य व्यापार
 Director General of Foreign Trade
 प्रमुख, निर्यात/Chief of Commerce
 नई दिल्ली/New Delhi

			19.08.2015	
	HQ File :01/83/050/00286/AM16/	RLA File :17/24/040/00213/AM15/	Lic.No/Date:1710006076 23.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 03.08.2015. The case is re-listed for 30.09.2015.			

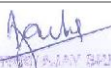
	Case No.:48/5/83- ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
385	HQ File :01/83/050/00287/AM16/	RLA File :17/24/040/00212/AM15/	Lic.No/Date:1710006075 23.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 29.07.2015. The case is re-listed for 30.09.2015.			

	Case No.:78/5/83- ALC1/2015	Party Name:CHEMOCID IMPEX PVT. LTD.,	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
386	HQ File :01/83/050/00317/AM16/	RLA File :03/94/040/01154/AM15/	Lic.No/Date:0310794814 23.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

	Case No.:31/5/83- ALC1/2015	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
387	HQ File :01/83/050/00270/AM16/	RLA File :05/23/040/00586/AM15/	Lic.No/Date:0510393709 24.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 14.08.2015. The case is re-listed for 30.09.2015.			

	Case No.:32/5/83- ALC1/2015	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
388	HQ File :01/83/050/00271/AM16/	RLA File :05/23/040/00584/AM15/	Lic.No/Date:0510393708 24.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 14.08.2015. The case is re-listed for 30.09.2015.			

	Case No.:68/7/83- ALC1/2015	Party Name:DORF- KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status:Case Deferred
389	HQ File :01/83/050/00482/AM16/	RLA File :03/94/040/01045/AM15/	Lic.No/Date:0310794833 24.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O			


 राजीव कुमार RAJIV KUMAR
 जलवायु वनस्पति विभाग/Joint DGFT
 निर्यात विभाग, परमिट विभाग
 Directorate General of Foreign Trade
 निर्यात विभाग/Dept. of Commerce
 नई दिल्ली / New Delhi

	issued on 21.09.2015. The case is re-listed for 30.09.2015.
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390	Case No.:36/5/83-ALC1/2015	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00275/AM16/	RLA File :05/23/040/00589/AM15/	Lic.No/Date:0510393734 25.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 10.08.2015. The case is re-listed for 30.09.2015.			

391	Case No.:37/5/83-ALC1/2015	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00276/AM16/	RLA File :05/23/040/00583/AM15/	Lic.No/Date:0510393732 25.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 10.08.2015. The case is re-listed for 30.09.2015.			

392	Case No.:38/5/83-ALC1/2015	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00277/AM16/	RLA File :05/23/040/00585/AM15/	Lic.No/Date:0510393733 25.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 14.08.2015. The case is re-listed for 30.09.2015.			

393	Case No.:33/5/83-ALC1/2015	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00272/AM16/	RLA File :05/23/040/00595/AM15/	Lic.No/Date:0510393747 26.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 10.08.2015. The case is re-listed for 30.09.2015.			

394	Case No.:34/5/83-ALC1/2015	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00273/AM16/	RLA File :05/23/040/00596/AM15/	Lic.No/Date:0510393748 26.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 10.08.2015. The case is re-listed for 30.09.2015.			

395	Case No.:35/5/83-ALC1/2015	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
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 राजीव कुमार RAJIV KUMAR
 जंशुका महोदय/जन. DGFT
 निदेशक, वाणिज्य एवं व्यापार
 Director General of Foreign Trade
 निदेशक, विदेशी/Exp. of Commerce
 नई दिल्ली / New Delhi

	HQ File :01/83/050/00274/AM16/	RLA File :05/23/040/00599/AM15/	Lic.No/Date:0510393749 26.03.2015	Defer Date:30.09.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 10.08.2015. The case is re-listed for 30.09.2015.				

396	Case No.:75/1/83-ALC1/2015	Party Name:COROMANDEL INTERNATIONAL LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00854/AM15/	RLA File :09/24/040/00619/AM15/	Lic.No/Date:0910061785 27.03.2015	Defer Date:30.09.2015
Decision : D/L dated 23.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 30.09.2015.				

397	Case No.:65/7/83-ALC1/2015	Party Name:SHOGUN ORGANICS LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00479/AM16/	RLA File :03/95/040/01088/AM15/	Lic.No/Date:0310794939 27.03.2015	Defer Date:30.09.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 02.09.2015. The case is re-listed for 30.09.2015.				

398	Case No.:66/7/83-ALC1/2015	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00480/AM16/	RLA File :03/94/040/01168/AM15/	Lic.No/Date:0310794994 30.03.2015	Defer Date:30.09.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.				

399	Case No.:76/1/83-ALC1/2015	Party Name:COROMANDEL INTERNATIONAL LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00855/AM15/	RLA File :09/24/040/00618/AM15/	Lic.No/Date:0910061814 31.03.2015	Defer Date:30.09.2015
Decision : D/L dated 23.06.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 30.09.2015.				

400	Case No.:80/5/83-ALC1/2015	Party Name:SMOOTHLINE WRITING INSTRUMENTS PVT. LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00319/AM16/	RLA File :03/95/040/01077/AM15/	Lic.No/Date:0310795057 31.03.2015	Defer Date:30.09.2015
Decision : The Committee considered the case as per agenda and decided to defer				


 राजीव कुमार RAJIV KUMAR
 जूनियर सहायक निदेशक/Joint DGFT
 निदेशक कार्यालय, परमिट विभाग
 Directorate General of Foreign Trade
 परमिट विभाग/Dept. of Commerce
 नई दिल्ली/New Delhi

	consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.
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401	Case No.:81/5/83-ALC1/2015	Party Name:SMOOTHLINE WRITING INSTRUMENTS PVT. LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00320/AM16/	RLA File :03/95/040/01076/AM15/	Lic.No/Date:0310795058 31.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

402	Case No.:47/7/83-ALC1/2015	Party Name:UNITED MUD-CHEM PVT. LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00461/AM16/	RLA File :03/95/040/01108/AM15/	Lic.No/Date:0310795038 31.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

403	Case No.:67/7/83-ALC1/2015	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00481/AM16/	RLA File :03/94/040/01195/AM15/	Lic.No/Date:0310795046 31.03.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

404	Case No.:69/7/83-ALC1/2015	Party Name:ASAHI INDIA GLASS LTD	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00483/AM16/	RLA File :03/94/040/01201/AM15/	Lic.No/Date:0310795132 07.04.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

405	Case No.:61/7/83-ALC1/2015	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00475/AM16/	RLA File :03/95/040/00976/AM15/	Lic.No/Date:0310795182 08.04.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			


 राजीव कुमार RAJIV KUMAR
 जंजिरा सहायक निदेशक/ Joint DGFT
 निदेशक कार्यालय परमिटिंग
 Directorate General of Foreign Trade
 जंजिरा निदेश/ Dir. of Commerce
 नई दिल्ली/ New Delhi

	Case No.:63/7/83-ALC1/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
406	HQ File :01/83/050/00477/AM16/	RLA File :03/95/040/01100/AM15/	Lic.No/Date:0310795222 09.04.2015	Defer Date:30.09.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.				

	Case No.:28/7/83-ALC1/2015	Party Name:SOUTHERN HYDROCARBONS	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
407	HQ File :01/83/050/00442/AM16/	RLA File :25/24/040/00006/AM15/	Lic.No/Date:2510004395 13.04.2015	Defer Date:30.09.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.				

	Case No.:62/7/83-ALC1/2015	Party Name:NEW (INDIA) IMAGING INDUSTRIES PVT. LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
408	HQ File :01/83/050/00476/AM16/	RLA File :03/95/040/01078/AM15/	Lic.No/Date:0310795275 13.04.2015	Defer Date:30.09.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.				

	Case No.:29/7/83-ALC1/2015	Party Name:SNAM ABRASIVES PVT. LTD.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
409	HQ File :01/83/050/00443/AM16/	RLA File :07/24/040/00003/AM16/	Lic.No/Date:0710108027 15.04.2015	Defer Date:30.09.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.				

	Case No.:30/7/83-ALC1/2015	Party Name:SIDDHI VINAYAKA SPECHEM PVT.LTD.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
410	HQ File :01/83/050/00444/AM16/	RLA File :07/24/040/00490/AM15/	Lic.No/Date:0710108020 15.04.2015	Defer Date:30.09.2015
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.				

411	Case No.:38/7/83-ALC1/2015	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
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 Director General of Foreign Trade
 निदेशक, विदेश व्यापार/Dir. of Commerce
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	HQ File :01/83/050/00452/AM16/	RLA File :34/24/040/00005/AM16/	Lic.No/Date:3410041139 15.04.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

	Case No.:39/7/83-ALC1/2015	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
412	HQ File :01/83/050/00453/AM16/	RLA File :34/24/040/00004/AM16/	Lic.No/Date:3410041138 15.04.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

	Case No.:49/7/83-ALC1/2015	Party Name:BRILLIANT PRINTERS PVT.LTD.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
413	HQ File :01/83/050/00463/AM16/	RLA File :07/24/040/00004/AM16/	Lic.No/Date:0710108029 15.04.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

	Case No.:64/7/83-ALC1/2015	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
414	HQ File :01/83/050/00478/AM16/	RLA File :03/95/040/01087/AM15/	Lic.No/Date:0310795319 15.04.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

	Case No.:48/7/83-ALC1/2015	Party Name:INTEGRATED FIRE PROTECTION PVT. LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
415	HQ File :01/83/050/00462/AM16/	RLA File :02/24/040/00007/AM16/	Lic.No/Date:0210205722 20.04.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

	Case No.:85/7/83-ALC1/2015	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
416	HQ File :01/83/050/00499/AM16/	RLA File :15/24/040/00002/AM16/	Lic.No/Date:1510022051 20.04.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer			


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	consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.
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417	Case No.:37/7/83-ALC1/2015	Party Name:BURDA DRUCK INDIA PVT LTD	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00451/AM16/	RLA File :05/23/040/00604/AM15/	Lic.No/Date:0510393917 23.04.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

418	Case No.:44/7/83-ALC1/2015	Party Name:SHIVA EXIM ENTERPRISES	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00458/AM16/	RLA File :05/24/040/00616/AM15/	Lic.No/Date:0510393915 23.04.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

419	Case No.:32/7/83-ALC1/2015	Party Name:MCCOY SOUDAL SEALANTS ADHESIVES AND FOAMS PVT. LTD	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00446/AM16/	RLA File :05/24/040/00234/AM15/	Lic.No/Date:0510393956 24.04.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

420	Case No.:73/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00487/AM16/	RLA File :17/24/040/00004/AM16/	Lic.No/Date:1710006095 24.04.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

421	Case No.:45/7/83-ALC1/2015	Party Name:LA-DE MURE	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00459/AM16/	RLA File :05/23/040/00546/AM15/	Lic.No/Date:0510394002 27.04.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			


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 Directorate General of Foreign Trade
 सूचनाएं विभाग/ Dept. of Commerce
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422	Case No.:31/7/83-ALC1/2015	Party Name:GIRIDHAR TECHFAB PVT.LTD	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00445/AM16/	RLA File :08/24/040/00022/AM16/	Lic.No/Date:0810135140 28.04.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

423	Case No.:74/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00488/AM16/	RLA File :17/24/040/00005/AM16/	Lic.No/Date:1710006097 28.04.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

424	Case No.:1/3/83-ALC1/2015	Party Name:SHYAM CHEMICALS PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00157/AM16/	RLA File :03/95/040/00888/AM15/	Lic.No/Date:0310795660 30.04.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 27.07.2015. The case is re-listed for 30.09.2015.			

425	Case No.:26/7/83-ALC1/2015	Party Name:INDIAN ADDITIVES LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00440/AM16/	RLA File :04/24/040/00007/AM16/	Lic.No/Date:0410160468 30.04.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

426	Case No.:27/7/83-ALC1/2015	Party Name:INDIAN OXIDES & CHEMICALS LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00441/AM16/	RLA File :31/83/040/00008/AM16/	Lic.No/Date:3110065402 30.04.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

427	Case No.:40/7/83-ALC1/2015	Party Name:CHARMINAR JOINTINGS PVT LTD	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00454/AM16/	RLA File :05/23/040/00014/AM16/	Lic.No/Date:0510394041 30.04.2015	Defer Date:30.09.2015


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 New Delhi

	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP for providing the comments. U.O issued on 21.09.2015. The case is re-listed for 30.09.2015.			
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428	Case No.: 52/7/83-ALC1/2015	Party Name:PRAVIN CHHAPERIA MR(PROP.M/S.CHHAPERIA INTL CO)	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status: Case Deferred
	HQ File :01/83/050/00466/AM16/	RLA File :07/24/040/00020/AM16/	Lic.No/Date:0710108138 30.04.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

429	Case No.: 36/7/83-ALC1/2015	Party Name:GSC, GLASS LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status: Case Deferred
	HQ File :01/83/050/00450/AM16/	RLA File :05/23/040/00029/AM16/	Lic.No/Date:0510394085 01.05.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

430	Case No.: 82/7/83-ALC1/2015	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status: Case Deferred
	HQ File :01/83/050/00496/AM16/	RLA File :15/24/040/00006/AM16/	Lic.No/Date:1510022060 05.05.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

431	Case No.: 42/7/83-ALC1/2015	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status: Case Deferred
	HQ File :01/83/050/00456/AM16/	RLA File :08/24/040/00032/AM16/	Lic.No/Date:0810135201 06.05.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 21.09.2015. The case is re-listed for 30.09.2015.			

432	Case No.: 43/7/83-ALC1/2015	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status: Case Deferred
	HQ File :01/83/050/00457/AM16/	RLA File :08/24/040/00031/AM16/	Lic.No/Date:0810135200 06.05.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			


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433	Case No.:2/3/83-ALC1/2015	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00158/AM16/	RLA File :08/24/040/00011/AM16/	Lic.No/Date:0810135236 08.05.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

434	Case No.:90/5/83-ALC1/2015	Party Name:LOXIM INDUSTRIES LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00329/AM16/	RLA File :08/24/040/00030/AM16/	Lic.No/Date:0810135237 08.05.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 13.07.2015. The case is re-listed for 30.09.2015.			

435	Case No.:41/7/83-ALC1/2015	Party Name:V.K.A. POLYMERS PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00455/AM16/	RLA File :32/24/040/00004/AM16/	Lic.No/Date:3210077538 08.05.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 21.09.2015. The case is re-listed for 30.09.2015.			

436	Case No.:33/7/83-ALC1/2015	Party Name:GIRDHARS INTERNATIONAL	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00447/AM16/	RLA File :05/23/040/00042/AM16/	Lic.No/Date:0510394194 11.05.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

437	Case No.:34/7/83-ALC1/2015	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00448/AM16/	RLA File :05/24/040/00062/AM16/	Lic.No/Date:0510394198 12.05.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

438	Case No.:3/3/83-ALC1/2015	Party Name:UPL LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0310795879	Defer


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 Director General of Foreign Trade
 जंजुका नगर, नया दिल्ली
 जंजुका नगर, नया दिल्ली

	:01/83/050/00159/AM16/	:03/95/040/00622/AM14/	13.05.2015	Date:30.09.2015
Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 21.07.2015. The case is re-listed for 30.09.2015.				

439	Case No.:35/7/83-ALC1/2015	Party Name:AVERY DENNISON (INDIA) PVT.LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00449/AM16/	RLA File :05/23/040/00020/AM16/	Lic.No/Date:0510394231 13.05.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

440	Case No.:75/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00489/AM16/	RLA File :17/24/040/00009/AM16/	Lic.No/Date:1710006101 13.05.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

441	Case No.:78/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00492/AM16/	RLA File :17/24/040/00011/AM16/	Lic.No/Date:1710006102 13.05.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

442	Case No.:83/7/83-ALC1/2015	Party Name:J.D. JONES & CO. PVT. LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00497/AM16/	RLA File :02/24/040/00002/AM16/	Lic.No/Date:0210205793 14.05.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

443	Case No.:81/7/83-ALC1/2015	Party Name:GREENLAM INDUSTRIES LIMITED.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00495/AM16/	RLA File :05/23/040/00031/AM16/	Lic.No/Date:0510394294 19.05.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			


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444	Case No.:86/7/83-ALC1/2015	Party Name:GREENLAM INDUSTRIES LIMITED.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00500/AM16/	RLA File :05/23/040/00032/AM16/	Lic.No/Date:0510394295 19.05.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

445	Case No.:76/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00490/AM16/	RLA File :17/24/040/00013/AM16/	Lic.No/Date:1710006117 20.05.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 26.08.2015. The case is re-listed for 30.09.2015.			

446	Case No.:99/7/83-ALC1/2015	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00513/AM16/	RLA File :03/95/040/00018/AM16/	Lic.No/Date:0310796047 20.05.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 26.08.2015. The case is re-listed for 30.09.2015.			

447	Case No.:77/7/83-ALC1/2015	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00491/AM16/	RLA File :15/24/040/00008/AM16/	Lic.No/Date:1510022065 21.05.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

448	Case No.:84/7/83-ALC1/2015	Party Name:AVERY DENNISON (INDIA) PVT.LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00498/AM16/	RLA File :05/23/040/00048/AM16/	Lic.No/Date:0510394325 21.05.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

449	Case No.:101/7/83-ALC1/2015	Party Name:SBL COLORTECH PRIVATE LIMITED.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00515/AM16/	RLA File :03/95/040/00099/AM16/	Lic.No/Date:0310796238 27.05.2015	Defer Date:30.09.2015


 राजीव कुमार RAJIV KUMAR
 जूनियर सचिव/अस. जूनियर DGFT
 निदेशक, वाणिज्य एवं व्यापार
 Directorate General of Foreign Trade
 बहामन बाजार/एन.डी.ओ. ऑफ़ कमर्स
 नई दिल्ली / New Delhi

	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			
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	Case No.:80/7/83-ALC1/2015	Party Name:INTEGRATED FIRE PROTECTION PVT. LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
450	HQ File :01/83/050/00494/AM16/	RLA File :02/24/040/00025/AM16/	Lic.No/Date:0210205842 29.05.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

	Case No.:93/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
451	HQ File :01/83/050/00507/AM16/	RLA File :17/24/040/00015/AM16/	Lic.No/Date:1710006124 29.05.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

	Case No.:102/7/83-ALC1/2015	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
452	HQ File :01/83/050/00516/AM16/	RLA File :03/95/040/01013/AM15/	Lic.No/Date:0310796320 29.05.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

	Case No.:103/7/83-ALC1/2015	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
453	HQ File :01/83/050/00517/AM16/	RLA File :03/95/040/01014/AM15/	Lic.No/Date:0310796321 29.05.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

	Case No.:79/7/83-ALC1/2015	Party Name:METALITE ECO FUTURE LABS PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
454	HQ File :01/83/050/00493/AM16/	RLA File :05/24/040/00081/AM16/	Lic.No/Date:0510394397 02.06.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			


 राजीव कुमार RAJIV KUMAR
 जूनियर सहायक निदेशक/Joint DGFT
 निदेशक कार्यालय, परमिटिशनर्स
 Directorate General of Foreign Trade
 प्रमुख निदेशक/Chief of Commerce
 नई दिल्ली/New Delhi

455	Case No.:88/7/83-ALC1/2015	Party Name:ATUL LIMITED,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00502/AM16/	RLA File :08/24/040/00033/AM16/	Lic.No/Date:0810135420 02.06.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

456	Case No.:87/7/83-ALC1/2015	Party Name:STONEMEN CRAFTS INDIA (P) LTD	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00501/AM16/	RLA File :06/24/040/00007/AM16/	Lic.No/Date:0610038168 03.06.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

457	Case No.:104/7/83-ALC1/2015	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00518/AM16/	RLA File :29/24/040/00003/AM16/	Lic.No/Date:2910025212 04.06.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

458	Case No.:92/7/83-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00506/AM16/	RLA File :17/24/040/00017/AM16/	Lic.No/Date:1710006128 05.06.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

459	Case No.:89/7/83-ALC1/2015	Party Name:FIRE SAFETY DEVICES PVT. LTD.	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00503/AM16/	RLA File :05/23/040/00093/AM16/	Lic.No/Date:0510394476 08.06.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

460	Case No.:91/7/83-ALC1/2015	Party Name:SHIVA EXIM ENTERPRISES	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status:Case Deferred
	HQ File :01/83/050/00505/AM16/	RLA File :05/24/040/00102/AM16/	Lic.No/Date:0510394505 10.06.2015	Defer Date:30.09.2015


 राजीव कुमार RAJIV KUMAR
 जूनियर सहायक निदेशक/ Joint DGFT
 निदेशक कार्यालय, परमिट विभाग
 Directorate General of Foreign Trade
 प्रमुख निदेशक/Chief of Commerce
 नई दिल्ली/ New Delhi

	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			
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461	Case No.: 94/7/83-ALC1/2015	Party Name:SERVO PACKAGING LTD.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status: Case Deferred
	HQ File :01/83/050/00508/AM16/	RLA File :25/24/040/00003/AM16/	Lic.No/Date:2510004397 12.06.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP for providing the comments. U.O issued on 10.09.2015. The case is re-listed for 30.09.2015.			

462	Case No.: 95/7/83-ALC1/2015	Party Name:SERVO PACKAGING LTD.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status: Case Deferred
	HQ File :01/83/050/00509/AM16/	RLA File :25/24/040/00004/AM16/	Lic.No/Date:2510004398 12.06.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP for providing the comments. U.O issued on 10.09.2015. The case is re-listed for 30.09.2015.			

463	Case No.: 90/7/83-ALC1/2015	Party Name:SHIVA EXIM ENTERPRISES	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status: Case Deferred
	HQ File :01/83/050/00504/AM16/	RLA File :05/24/040/00114/AM16/	Lic.No/Date:0510394618 18.06.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

464	Case No.: 100/7/83-ALC1/2015	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status: Case Deferred
	HQ File :01/83/050/00514/AM16/	RLA File :03/95/040/00092/AM16/	Lic.No/Date:0310796706 18.06.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

465	Case No.: 106/7/83-ALC1/2015	Party Name:ATUL LIMITED,	Meet No/Date:7/83-ALC1/2015 19.08.2015	Status: Case Deferred
	HQ File :01/83/050/00520/AM16/	RLA File :08/24/040/00025/AM16/	Lic.No/Date:0810135755 29.07.2015	Defer Date:30.09.2015


 राजत श्रीवास्तव RAJAT SRIVASTAVA
 जंजुका महामंडल/Joint DGFT
 निर्यात व्यापार प्रशिक्षण
 Directorate General of Foreign Trade
 प्रमुख निर्यात/Chief, of Commerce
 नई दिल्ली/New Delhi

	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.
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	Case No.: 107/7/83- ALC1/2015	Party Name:KUTCH CHEMICAL INDUSTRIES LTD.,	Meet No/Date:7/83- ALC1/2015 19.08.2015	Status: Case Deferred
466	HQ File :01/83/050/00521/AM16/	RLA File :34/24/040/00121/AM16/	Lic.No/Date:3410041413 29.07.2015	Defer Date:30.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 30.09.2015.			

Date:29.09.2015
Place:New Delhi

K.K. Mushahary
Foreign Trade Development Officer


 राजेश श्रीवास्तव RAJAT SRIVASTAVA
 संयुक्त सहायक निदेशक/Joint DGFT
 निर्यात व्यापार प्रवर्धन विभाग
 Directorate General of Foreign Trade
 वणिज्य विभाग/Dept. of Commerce
 नई दिल्ली / New Delhi